



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY


വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ഏപ്രിൽ 6 6th April 2021	നമ്പർ No.	} 14
		1196 മീനം 23 23rd Meenam 1196		
		1943 ചൈത്രം 16 16th Chaithra 1943		


PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pullikal Nikitha Balaji, Vani Vilas, K.K. Padmanabhan Road, Ayyappankavu, Ernakulam North P. O., Ernakulam District, Pin-682 018, holder of Secondary School Examination Certificate S No. SSE/2007/415543 with Roll No. 4125209 dated 28-5-2007 issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination Certificate S. No. SSCE/2009/0207444 with Roll No. 4611894 dated 20-5-2009 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Commerce Certificate Sl. No. AA 21225 with Register No. SCAA09135911 of April 2012 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, also known as Nikitha Balaji P in the Degree of Master of Business Administration in International Transportation and Logistics Management Certificate Sl. No. 05622 with Enrolment No. 12100082015 of June 2014 dated 19-1-2016 issued by Vice-Chancellor, Indian Maritime University Chennai, known as Nikitha Rakesh in the PAN Card with Permanent Account No. BNZPB2940R issued from the Income Tax Department, Government of India, in the Birth Certificate with Registration No. BIRTH/2018/19642 date of Registration 9-11-2018 issued by Registrar of Births and Deaths, Kochi Municipal Corporation of my minor son

Neil Rakesh, in the Passport No. U9486824 date of issue 12-2-2021 issued by Regional Passport Officer, Regional Passport Office, Kochi, known as Nikitha Balaji in the Driving Licence No. 7/4946/2010 dated 21-6-2010 issued by Asst. LA Ernakulam, known as Nikitha Balaji in the Marriage Certificate dated 28th February 2017 issued by Marriage Officer, Ernakulam, in the Electoral Identity Card No. NWK0125146 dated 12-8-2010 issued by the Electoral Registration Officer, Ernakulam LA Constituency, is one and the same person. Hereafter I will be known by the name Nikitha Rakesh only consequent on my marriage and have changed my signature as shown below:

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Ernakulam,
18-2-2021.

PULLIKAL NIKITHA BALAJI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Arjun K S, Kallingal House, Ayyanthole P. O., Thrissur Taluk, Thrissur District, Pin-680 003, holder of Secondary School Examination Grade Sheet cum Certificate of Performance S. No. SSE/2013/0862827, Registration No. M113/42196/0103 with Roll No. 4189655 dated 26-5-2013 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, in the Pre-University Examination Certificate No. 467788 with Register No. 453079 of March 2015 issued by the Director, Department of Pre-University Education, Bangalore, Government of Karnataka, in the Birth Certificate with Registration No. 305/4C/1997 date of Registration 13-8-1997 issued by the Registrar of Births and Deaths, Thrissur Corporation, in the Election Identity Card No. IDZ0703694 issued on 3-10-2016 by the Electoral Registration Officer, 67 Thrissur Constituency, in the Ration Card No. 1841075939 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, in the PAN Card No. IDLPS4915Q issued by the Income Tax Department, Government of India, in the Driving Licence No. KA05 20170072262 - issued on 25-7-2017 by the Licencing Authority, Bengalur(S), Karnataka and also known as Kallingal Sasidharan Arjun in the Indian Passport No. P9140217 issued on 18-4-2017 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Arujune Vyzihhas.K.A and have changed my signature as shown below:

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Ayyanthole,
27-1-2021.

ARJUN K S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishnapriya P U, Perincheeni House, Kunnathumkara, Ollukkara P. O., Thrissur Taluk, Thrissur District, Pin-680 655, holder of S.S.L.C. No. M 090409 with Register No. 368850 of March 2012, in the Higher Secondary Examination Certificate No. HSE 2/2014/214711 with Register No. 1206707 of March 2014 issued by the Secretary, Board of Higher Secondary Examinations, Government of Kerala, in the Election Identity Card No. IDZ0641878 issued on 9-1-2016 by the Electoral Registration Officer, 67 Thrissur Constituency, in the Driving Licence No. 8/10583/2017 dated 16-8-2017 issued by the Asst. LA, Thrissur, also known as Krishnapriya Unnikrishnan in the Birth Certificate with Registration No. 530/97 date of Registration 20-5-1997 issued by the Secretary & Registrar of Births and Deaths, Vilvattom Grama Panchayat and as Krishnapriya in the Ration Card No. 1841190549 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Krishna Unnikrishnan and have changed my signature as shown below:

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Thrissur,
19-2-2021.

KRISHNAPRIYA P U

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Anju Johnson, Sambrikkal House, Minaloor P. O., Talappilly Taluk, Thrissur District, Pin-680 581, holder of S.S.L.C. No. M 516303 with Register No. 349163 of March 2012, in the Senior Secondary Examination Certificate Serial No. $\frac{A}{15}$ 065247, AINO:090034, REG06/030738 with Roll No. 090034143271 of April 2015 dated 24-11-2015 issued by the Director (Evaluation), National Institute of Open Schooling, Govt. of India, in the Marriage Certificate No. 52/2015 dated 16th May 2015 issued by the Marriage Registrar, Thrissur District & Sub Registrar, in the Election Identity Card No. YXT0651042 issued on 9-1-2016 by the Electoral Registration Officer, 65 Wadakkanchery Constituency, in the Birth Certificate of my minor son Muhammed Rayan Bakthiyar A. A with Registration No. 20/2018 date of Registration 15-1-2018 issued by the Secretary & Registrar of Births & Deaths, Avananur Grama Panchayat, in the Birth Certificate of my minor daughter Aisha Abdul Vahab with Registration No. 12234/2019 date of Registration 18-9-2019 issued by the Registrar of Births and Deaths, Thrissur Corporation and also known as Anju in the Ration Card No. 1842145110 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, is one and the same person. I have embraced Islam Religion from Christian-R.C. Community with a new name Naina Abdul Vahab. Hereafter I will be a member of Islam Religion and will be known by the name Naina Abdul Vahab only consequent on my marriage and have changed my signature as shown below.

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Minaloor,
26-2-2021.

ANJU JOHNSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanoop K., Theertham, Athirakam P. O., Mundayad, Varam, Kannur District, Pin-670 594, holder of S.S.L.C. C No. 055204 with Register No. 282603 of March 2002, Duplicate Election Identity Card No. MYD1948041 dated 23-6-2012 issued by the Electoral Registration Officer, Kannur LA Constituency, Driving Licence No. 13/2094/2006 dated 27-9-2019 issued by the Addl.LA, Kannur, have changed my name as Sanu V. K., and have changed my signature as given below.

Old Signature:



New Signature:



It is further notified that, my Caste which is wrongly entered as Hindu-Pulaya in my S.S.L.C. C No. 055204 with Register No. 282603 of March 2002, is corrected as Hindu-Thiyya, Vide Certificate No. K.Dis. 15372/2020/G3 dated 8-2-2021 issued by the Tahsildar, Kannur Taluk.

The above changes will come into effect in all records related to me.

SANOOP K.

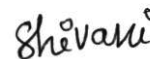
NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinutha T. Shenoy, Mulleria, Mulleria P. O., Kasaragod District, Pin- 671 543, Pre-University Education Certificate No. 399511 with Register No. 232875 dated 18-5-2015 issued by the Director, Department of Pre-University Education, Bangalore, Bachelor of Arts, Statement of Marks S1. No. 090800/2016 dated 23-Mar-2016 issued by the Registrar (Evaluation), Mangalore University, Marriage Certificate with Marriage Number MLK-HM116-2020-21 dated 27-Oct-2020 issued by the Registrar of Marriages, Marriage Officer, Mulki, Birth Certificate with Registration No. 803179/U/B/1997/000676, date of Registration 20-9-1997 issued by the Birth, Death Registrar Mangaluru Taluk, Election Identity Card No. XSX7485972 dated 28-4-2018 issued by the Electoral Registration Officer, Moodabidri Assembly Constituency, have changed my name as Shivani S. Shenoy on consequent to my marriage and have changed my signature as shown below.

Old Signature:



New Signature:



This change will come into effect in all records related to me.

Mulleria,
26-2-2021.

VINUTHA T. SHENOY

NOTIFICATION

I, Renjithmohan, M.R.L Nivas, Kidayarakkonam, Venpakal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S S L C Certificate No. D 020780 with Register No. 253686 of March 2004, is corrected as SIUC Christian Nadar vide Certificate No. A6/7623/2021/K.Dis, dated 26-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
5-3-2021.

RENJITHMOHAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anisha Jijo. J, Kidapurathu Mele Puthen Veedu, Udiyankulangara, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin - 695 122, holder of S.S.L.C. No. S 770273 with Register No. 137934 of March 2017; Birth Certificate with Registration No. 104/2002, date of Registration 23-1-2002, issued from Parassala Grama Panchayat; Ration Card No. 1106258896 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, also known as Arthi Jijo. J in the TMB Muthukuvial Deposit - General (MKGEM) Receipt No. D 882225 with Account No. 109200400101874, dated 15-7-2014, issued from Tamilnad Mercantile Bank Ltd., Chengavilai Branch, is one and the same person. Hereafter I will be known by the name Anisha Jijo. J only.

This change will come into effect in all records related to me.

Amaravila,
1-3-2021.

ANISHA JIJO. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sebastian. R, 'Geethanjali', Pazhavanchala, Kulathoor, Uchakkada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin - 695 506, have changed the name of my minor son Adharsh. S, holder of Birth Certificate with Registration No. 19289/2006, date of Registration 7-7-2006, issued from Corporation of Thiruvananthapuram; Extract of School

Admission Register with Admission No. 15425, date of Admission 30-5-2018, issued from Vimala Hridaya HS Viraly, Uchakkada; Ration Card No. 1106073034 (Sl. No. 3), dated 3-7-2019, issued by the Taluk Supply Officer, Neyyattinkara, as Adarsh S. A.

It is further notified that I have changed the name of my another minor son Akash. S, holder of Birth Certificate with Registration No. 4982/2009, date of Registration 26-2-2009, issued from the Corporation of Thiruvananthapuram; Extract of School Admission Register with Admission No. 15677, date of Admission 24-5-2018, issued from Vimala Hridaya HS Viraly, Uchakkada; Ration Card No. 1106073034 (Sl. No. 4), dated 3-7-2019, issued by the Taluk Supply Officer, Neyyattinkara, as Akash. S. A.

This change will come into effect in all the records related to them.

Uchakkada,
3-3-2021.

SEBASTIAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alikha K Jamal, House No. 154, Parankimavila, Madathilvilakom, Vizhinjam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521; holder of S S L C Certificate No. M 377562 with Register No. 551735 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/509376 with Register No. 1031783 of June 2014 (SAY), issued by Board of Higher Secondary Examinations, Government of Kerala; Electoral Identity Card No. SHB0478917, dated 11-3-2020, issued by the Electoral Registration Officer, Kovalam Constituency; Permanent Account No. CRPPA8343G, issued from Income Tax Department, Government of India; Ration Card No. 1106291762 (Sl. No. 1), dated 25-2-2021, issued by Taluk Supply Officer, Neyyattinkara; Birth Certificate with Registration No. 407/1995, date of Registration 29-8-1995, issued by the Registrar of Births & Deaths, Erumely Grama Panchayat; have embraced Christianity from Islam, Muslim Community, with a new name Alikha K. Hereafter I will be a member of Christian Religion and will be known by the name Alikha K only.

This change will come into effect in all records related to me.

Neyyattinkara,
5-3-2021.

ALIKHA K JAMAL

NOTIFICATION

I, Sabu S, Puthuval Karakkadu Puthen Veedu, House No. 13, Vadoorkonam, Ayira P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Certificate No. K 442795 with Register No. 544358 of March 2010, is corrected as Christian, Nadar vide Certificate No. A6/7127/21/K.Dis, dated 22-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
6-3-2021.

SABU S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Meena M U, Near New Church, Kottappuram P. O., Vizhinjam, Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 521; holder of Extract of Admission Register with Admission No. 12288, date of Admission 2-6-2008, issued by the Headmistress, Govt. Model H.S.S. Venganoor; also known as Meena M A in the Birth Certificate with Registration No. 125/2011, date of Registration 14-3-2011, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; and known as Hasna M in the Birth Certificate with Registration No. 22952/2019, date of Registration 14-9-2019, issued by the In charge of Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Hadiya H; is one and the same person. I have embraced Islam Religion from Christian, Latin Catholic Community, with a new name Hasna. Hereafter I will be a member of Islam Religion and will be known by the name Hasna M only and will be sign accordingly.

This change will come into effect in all records related to me.

Neyyattinkara,
6-3-2021.

MEENA M U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jerin P. Jose, 'Shalom', Malanchariku, Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, holder of S.S.L.C No. I-312270 with Register No. 102332 of March 2009; Electoral Identity Card No. XAA0366559,

dated 30-6-2015, issued by the Electoral Registration Officer, Neyyattinkara Assembly Constituency; Ration Card No. 1106238048 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara; Permanent Account No. BTQPJ5102E, issued from Income Tax Department, Government of India, also known as Jerin Premrudy Jose in the Passport No. P 9542163, dated 8-5-2017, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Jerin Jose.

This change will come into effect in all records related to me.

Thirupuram,
25-2-2021.

JERIN P. JOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manju L, TC 27/798(1), Sai Darsan, Amba Nagar, Vanchiyoor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 035, holder of SSLC Book No. E 815635 with Register No. 453561 of March 1987; also known as Manju in the Permanent Account No. BRFP5149H, issued from Income Tax Department, Government of India; SSLC Certificate No. T 293058 with Register No. 623891 of March 2018, of my son Vaisakh N; known as Manju Nagaraj in the Higher Secondary Examination Certificate No. 118330 with Register No. 7016735 of March 2020, issued by Board of Higher Secondary Examination, Government of Kerala, of my son Vaisakh N; SSLC Certificate No. P 027440 with Register No. 545730 of March 2014, of my son Sudhan N Raj; Jeevan Anand Policy No. 783556161, dated 29-6-2010, issued from Life Insurance Corporation of India; known as Manju Nagaraj L in the Employment Certificate No. KSCB/R1/HR/5570/2020-21 with ID No. M15704 (now working as Peon in the Pettah Branch of Kerala Bank, Kerala State Co operative Bank) dated 19-2-2021, issued by the Deputy General Manager, Kerala State Co operative Bank Ltd. Thiruvananthapuram; Policy No. 783552182, dated 9-6-2010, issued from Life Insurance Corporation of India; and known as Manjunagaraj L in the Ration Card No. 1101081663 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Manju. L only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-2-2021.

MANJU L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya Rajan. R, TC 76/76(2), Bava House, Beemapally, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of S.S.L.C. No. D 506942 with Register No. 251111 of March 2004, also known as Shabeena Beevi in the Electoral Identity Card No. UYX0109124, dated 15-12-2009, issued by the Electoral Registration Officer, Nemom LA Constituency, and known as Shaheenabeevi in the Ration Card No. 1101085443 (Sl. No. 1), dated 30-8-2019, issued by the City Rationing Officer South, Thiruvananthapuram, is one and the same person. I have embraced Islam Religion from Christian, L.C Mukkuva Community with a new name Shabeena. Hereafter I will be a member of Islam Religion and will be known by the name Shabeena and will sign accordingly.

This change will come into effect in all records related to me.

Vallakadavu,
24-2-2021.

SARANYA RAJAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Roshny S, Susan Vihar, House No. 246, Puthukurichi P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 303; holder of S S L C Certificate No. G 568982 with Register No. 115409 of June 2007; Birth Certificate with Registration No. 363/1991, date of Registration 23-11-1991, issued by the Registrar of Births & Deaths, Kazhakoottam Grama Panchayat; also known as Roshny in the Electoral Identity Card No. NXI0227108, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; Ration Card No. 1103100230 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; known as Roshny Stanly in the Passport No. K 2733703, date of issue 10-1-2012, issued from the Passport Office, Thiruvananthapuram; and known as Ayisha in the Marriage Certificate with Register No. 51/2014, dated 8-6-2014, issued by the Secretary, The Mohiyudeen Pally Muslim Jama Ath; is one and the same person. Hereafter I will be known by the name Roshny S only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
5-3-2021.

ROSHNY S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sogar Suresh, Perinchirakonathu Mele Veedu, House No. 14/260, Thundathil P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 581, holder of S.S.L.C. No. T 206629 with Register No. 619989 of March 2018, have embraced Islam Religion from Christian, Nadar Community with the same name. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Thundathil,
4-3-2021.

SOGAR SURESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George John, Armaan, TC 7/486(2), 15A, Udaya Gardens, Ulloor P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 011, holder of West African Examination Certificate (Equivalent to Class 10) No. SG 538051A with Candidate No. 05609017 of June 1984, issued by the Chairman of Council, West African Examination Council; Jeevan Anand Policy No. 744237598, dated 29-9-2006, issued from Life Insurance Corporation of India; also known as George Santosh John in the Degree of Bachelor of Science (Accounting) Certificate dated 25-9-1989, issued by the Vice Chancellor, Ahmadu Bello University; and known as Santosh George John in the Degree of Master of Business Administration Certificate No. 766418010523, dated 2-12-2013, issued by the Vice Chancellor, The Institute of Chartered Financial Analysts of India University, Tripura; Passport No. S 7245721, date of issue 28-11-2018, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Santosh George John only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
5-3-2021.

GEORGE JOHN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shijithra S S, G S Bhavan, Varuvila, Palappooru, Vellayani P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 522; holder of SSLC Certificate No. N 150098 with Register No. 124215 of March 2013; Higher Secondary Examination Certificate No. HSE 2/2015/012179 with Register No. 2011676 of March 2015, issued by Board of Higher Secondary Examinations, Government of Kerala; Internship Programme Certificate No. KSG/54/INTP/16-08/L0434, dated 6-8-2016, issued from Keltron, Thiruvananthapuram; Proficiency Certificate issued from Quest Innovative Solutions Pvt. Ltd, Cochin; Patent Information Centre Kerala Certificate dated 18-9-2018, issued by the Principal, PRS College of Engineering & Technology, Thiruvananthapuram; NSS Certificate dated 14-9-2016, issued from the PRS College of Engineering & Technology, Thiruvananthapuram; NCC Certificate No. KER/JW/10/10840, dated 28-4-2012, issued by the Dy. Director General National Cadet Corps; Internship Certificate dated 28-7-2018, issued from Mashupstack; Participation Certificate in IOS App Development, dated 30-6-2018, issued from Networkz Systems, Neyyattinkara; International Conference on Advanced Technologies in Science and Engineering Certificate dated 8-5-2019, issued from PRS College of Engineering & Technology, Thiruvananthapuram; Participation Certificate No. RCEP/17/W-1/065, issued by RoboCET; Birth Certificate with Registration No. 7556/1997, date of Registration 8-12-1997, issued by the Sub Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Driving Licence No. 1/9411/2016, dated 25-8-2016, issued by Asst. LA, Thiruvananthapuram; Permanent Account No. JMYPS5352E, issued from Income Tax Department, Government of India; Electoral Identity Card No. SHB1138742, dated 22-4-2016, issued by the Electoral Registration Officer, Kovalam Constituency; also known as Shijithra in the Ration Card No. 1103127307 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Shijithra Sivakumar Sreedevi in the Passport No. T 9897605, date of issue 4-10-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Merlin S S and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
10-3-2021.

SHIJITHRA S S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhikrishna D, Santhi Bhavan, Kavadithalakkal, Manikandeswaram P. O., Vattiyoorkavu, Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, have changed the name of my minor son Adhithya Binu Krishna, holder of School Certificate with Admission No. 10411 dated 3-3-2021, issued by the Headmistress, SNGHSS, Chempazhanthi, Thiruvananthapuram; Birth Certificate with Registration No. 566/2006, date of Registration 19-5-2006, issued by the Registrar of Births and Deaths, Thiruvalla Municipality; Permanent Account No. BWAPA9056M, issued from Income Tax Department, Government of India; Ration Card No. 1103169599 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; as Adhithyan S Krishna.

This change will come into effect in all records related to him.

Thiruvananthapuram,
8-3-2021.

SANTHIKRISHNA D

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rejitha J R Nair, Vaishnavam, Vishnumangalam, Manjamala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 313, have changed the name of my minor son Gowri Krishnan S R Nair, holder of Abstract of Admission Register with Admission No. 642, date of Admission 1-6-2017, issued from Government LPS, Thonnakkal; Birth Certificate with Registration No. 356/2011, date of Registration 5-1-2011, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1103160336 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; as Anandhakrishnan S R Nair.

This change will come into effect in all records related to him.

Thiruvananthapuram,
10-3-2021.

REJITHA J R NAIR

NOTIFICATION

I, Sheeja Simon B, Grace Land, House No. 48/1542, Das Nagar, Kunnappuzha, Aramada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, SIUC in my S. S. L. C. Book No. F 375746 with Register No. 209026 of March 1993, is corrected as Christian SIUC Nadar vide Certificate No. A5-12457/2021/Kdis, dated 19-3-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
20-3-2021.

SHEEJA SIMON B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salini C A, E.K.P. House, Ozhuverinjamoala, Mannoorakonam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S. S. L. C. Book No. J 057208 with Register No. 80041 of March 1999, have embraced Hinduism from Christian, Cheramar Community, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Nedumangad,
4-3-2021.

SALINI C A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nissarudeen. A, Bismi Manzil, Perumala, Vellumannady P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S. S. L. C. Book No. B 129370 with Register No. 478685 of March 1982, also known as Nazarudheen. A in the Electoral Identity Card No. XKI0685735, dated 29-4-2016, issued by the Electoral Registration Officer, Vamanapuram Assembly Constituency, known as Nazarudeen. A in the Driving Licence No. 21/4841/2003, dated 12-3-2018, issued by the Asst. LA Nedumangad, and known as Nazarudeen in the Ration Card No. 1105142569 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I will be known by the name Nazarudeen. A only.

This change will come into effect in all records related to me.

Vellumannady,
26-2-2021.

NISSARUDEEN. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suni H, E.K.P. House, House No. 266, Ozhiverinjamoala, Mannoorakonam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541; holder of S S L C Book No. E 855955 with Register No. 449017 of March 1987, have embraced Hinduism from Christian, Cheramar Community with the same name. It is further notified that my minor daughter Arya S, holder of School Certificate with Admission No. 11030, date of Admission 6-5-2019, issued by the Headmaster, V. K. Kani, Govt. High School, Panacode; and my minor son Arun S, holder of School Certificate with Admission No. 7981, dated 26-2-2021, issued by the Headmistress, Govt. U.P.S. Edanila, Mannoorakonam; have embraced Hinduism from Christian, Cheramar Community, with the same name respectively. Hereafter we will be the members of Hindu, Cheramar Community.

These changes will come into effect in all records related to us.

Nedumangad,
8-3-2021.

SUNI H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ahana Arshad S, Al Arafa, Valiyakattackal, Venjaramoodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607; holder of Secondary School Examination Certificate with Roll No. 4196786, dated 19-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Higher Secondary Examination Certificate No. HSE 5/2016/015308 with Register No. 3015311 of March 2016, issued by Board of Higher Secondary Examination, Government of Kerala; Birth Certificate with Registration No. 231/98, date of Registration 13-3-1998, issued by the Registrar of Births and Deaths, Attingal Municipality; Electoral Identity Card No. XKI1077460, dated 6-1-2017, issued by the Electoral Registration Officer, Vamanapuram Constituency; Driving Licence No. 21/7679/2018, dated 31-7-2018, issued by ALA, Nedumangad; Permanent Account No. DTTPA1790L, issued from Income Tax Department, Government of India; Ration Card No. 1105070708 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; Marriage Certificate with Registration No. 38/2021, date of Registration 1-3-2021, issued by the Local Registrar, Nagaroor Grama Panchayat; and known as Ahana Arshad Sajeela Beegum in the Passport No. N 7906659, date of issue 28-3-2016, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Ahana S.

This change will come into effect in all records related to me.

Nedumangad,
9-3-2021.

AHANA ARSHAD S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Seethu T S, Valiyavilakom, Thinavila, Keezhattingal P. O., Attingal, Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 101 have changed the name of my minor daughter Athidi S Arun, holder of School Certificate with Admission No. 2431, dated 1-3-2021, issued by the Principal, Mother India International Residential Public School, Attingal, Thiruvananthapuram; Birth Certificate with Registration No. 20870/2013, date of Registration 19-8-2013, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; as Tanvi Seethu Arun.

This change will come into effect in all records related to her.

Chirayinkeezhu,
4-3-2021.

SEETHU T S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammid K N, Mannanvila Kadayil Veedu, Kadayamkonam, Parayathukonam P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 104; holder of S. S. L. C. Certificate No. P 371516 with Register No. 525199 of March 2014; Higher Secondary Examination Certificate No. HSE 5/2016/034762 with Register No. 3034770 of March 2016, issued by Board of Higher Secondary Examinations, Government of Kerala; Transfer Certificate with Enrolment No. 17073646, dated 12-10-2020, issued by the Director, School of Distance Education, University of Calicut; Driving Licence No. 10/1221/2019, dated 25-1-2019, issued by Asst. LA, Malappuram; Birth Certificate with Registration No. 13712/1999, date of Registration 20-11-1999, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; have changed my name as Hamid K N.

This change will come into effect in all records related to me.

Chirayinkeezhu,
6-3-2021.

MUHAMMID K N

NOTIFICATION

I Jishnu V S. Souparnika, House No. 69, Vadasserikonam P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 143, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chekkala in my S. S. L. C. Certificate No. Q 193666 with Register No. 107025 of March 2015, is corrected as Hindu, Chekkala Nair vide Certificate No. BI-12130/2018/Kdis, dated 16-1-2021, issued by the Tahsildar, Taluk Office, Varkala.

This change will come into effect in all records related to me.

Varkala,
8-3-2021.

JISHNU V S

NOTIFICATION

I, Ani J, Thannichamkuzhy, Poovachal. P. O., Undappara, Kattakada Taluk, Thiruvananthapuram District, Pin-695 575, do hereby notify for the information of all authorities concerned and the public that my minor daughter Arya A S, holder of All India Secondary School Examination, 2018 Certificate with Registration No. T118/42678/0010, Roll No. 4301808, dated 29-5-2018, issued by the Controller of Examinations, Central Board of Secondary Education, Delhi; and another minor daughter Soorya Ani S A, holder of School Certificate with Admission No. 27659, dated 4-3-2021, issued by the Principal, P R William Higher Secondary School, Kattakada; have embraced Hinduism from Christian, Cheramar Community, with the same name respectively. Hereafter they will be the members of Hindu, Cheramar Community.

This change will come into effect in all records related to them.

Kattakada,
4-3-2021.

ANI J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pratheesh M, Prajin Bhavan, Vlavetti, Kallikkad, Kottoor P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 574; holder of Extract of Admission Register with Admission No. 18108, date of Admission 31-5-2004, issued by the Headmistress, S.N.V. H.S.S, Anad, Nedumangad; and known as Predeesh in the Ration Card No. 1170099689 (Sl. No. 2), dated 7-8-2020, issued by Taluk Supply Officer, Kattakada; is one and the same person. Hereafter I have changed my name as Pratheesh R.

It is further notified that my Community which is wrongly entered as Hindu, Nadar in my Extract of Admission Register with Admission No. 18108, date of Admission 31-5-2004, issued by the Headmistress, S.N.V H.S.S, Anad, Nedumangad; is corrected as Hindu, Kanikar vide Certificate No. A5/8438/20/DDis, dated 16-2-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This changes will come into effect in all records related to me.

Kattakada,
3-3-2021.

PRATHEESH M

NOTIFICATION

I Vishnu R, Meera Bhavan, House No. 326, Perukavu, Perukavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Chakravar in my S. S. L. C. Certificate No.T 142836 with Register No. 628179 of March 2018, is corrected as Hindu, Vilakkithala Nair vide Certificate No. A5/14957/20/DDis, dated 4-3-2021, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
5-3-2021.

VISHNU R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pravitha Y R, Praveen Nivas, Maruthummoodu, Pottankavu, Kollode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571; holder of S. S. L. C. Certificate No. P 168801 with Register No. 562306 of March 2014, have embraced Hinduism from Christian, Sambavar community, with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Kattakada,
6-3-2021.

PRAVITHA Y R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju P, Biju Bhavan, Idinjatheri, Panniyode P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 575, holder of Extract of Admission Register with Admission No. 3083, date of Admission 6-6-1980, issued by the Headmistress, Govt. L. P. S. Panniyode, have embraced Christianity from Hindu, Nadar community, with the same name. Hereafter I will be a member of Christian, Nadar Community,

This change will come into effect in all records related to me.

Kattakada,
9-3-2021.

BIJU P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prema Bhai. I, Sagarika, Koonayil, Paravoor P. O., Kollam Taluk, Kollam District, Pin-691 301; holder of S. S. L. C. Book No. B 36642 with Register No. 83027 of March 1975; also known as Premabhai I in the Ration Card No. 1207107750 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Kollam; known as Premabhai in the Permanent Account No. ATOPP9321J, issued from Income Tax Department, Government of India; Electoral Identity Card No.IVR0465716, dated 20-9-2015, issued by the Electoral Registration Officer, Chathannur Constituency; known as I, Prema in the Pension Certificate with Regimental No. 054704B, issued from Indian Navy, of my husband Gopala Krishna Pillai N; and known as Premabhai Gopalakrishnapillai in the Passport No. N 1354959, date of issue 28-7-2015, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Prema Bhai. I only.

This change will come into effect in all records related to me.

Kollam,
4-3-2021.

PREMA BHAI. I

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Noufal N., Noufiya ManziI, Nedumpna P. O., Kollam Taluk, Kollam District, Pin-691 576, holder of S. S. L. C. No. P-436674 with Register No. 519849 of March 2014. In the Ration Card No. 1207262977 (Sl. No. 2), dated 15-3-2017 issued from the Taluk Supply Officer, Kollam, in the Electoral Identity Card No. ZMB0845818 dated 27-4-2017 issued by the Electoral Registration Officer, Kundara Assembly Constituency, in the Birth Certificate with Registration No. 1662/97 Registration date 27-9-1997 issued by the Registrar of Birth & Deaths, Elampalloor Grama Panchayat have embraced Hindu Religion from Islam Muslim Community as per the Suddhi Certificate No. 961, dated 16-10-2019 issued from the President, Sreeramadasa Mission, Universal Society, Sreeneelakandapuram, Thiruvananthapuram with a new name Adithyan B. Hereafter I will be a member of Hindu Religion and have changed my name as Adithyan B. and will sign accordingly.

This change will come into effect in all records related to me.

Kollam.

NOUFAL N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhamma R, Santha Bhavanam, Arattuvila, Perumpuzha P. O., Kollam District, Pin-691 504 , holder of S. S. L. C. Certificate No. E 481923 with Reg. No. 511159 of March 2005, Higher Secondary Examination Certificate No. HSE 411255 with Register No. 3055125 of March 2007 issued from Board of Higher Secondary Examination, Govt. of Kerala, Marriage Certificate with Registration No. 24/2011 dated 2-2-2011, issued from Grama Panchayath Elampalloor, Birth Certificate of my son Sooraj. S Registration No. 10675/2011 date of Registration 8-11-2011 issued from Kollam Corporation, Birth Certificate Registration No. 3489/2017 date of Registration 5-5-2017 of my son Sarith. S issued from Kollam Corporation, and known as Santhamma in the Election Identity Card No. ZMB 0069039 dated 24-1-2009, issued by the Electoral Registration Officer, Kundara LA Constituency, Ration Card No. 1207199485 (Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer, Kollam is one and the same person. Hereafter I have changed by name as Remya. R and will sign accordingly.

This change will come into effect in all records related to me.

Kollam.

SANTHAMMA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Noufia N., Noufiya Manzil, Nedumpana P.O., Kollam Taluk, Kollam District, Pin-691 576, holder of S. S. L. C. No. R-425636 with Register No. 631009 of March 2016, National Trade Certificate in Hospital House Keeping No. 1732201131 of July 2017 issued from the Member Secretary, NCVT, Govt. of India in the Ration Card No. 1207262977 (Sl. No. 3) dated 15-3-2017 issued from the Taluk Supply Officer, Kollam, in the Birth Certificate with Registration No. 891/2000 Registration date 24-7-2000 issued by the Registrar of Birth & Deaths, Elampalloor Grama Panchayat known as Noufia Noushad in the Passport No. S3414715 dated 20-7-2018 issued from Ashique Karattil, Passport Officer, Passport Office, Thiruvananthapuram is one and the same person. I have embraced Hindu Religion from Islam Muslim Community as per the Suddhi Certificate No. 962, dated 16-10-2019 issued from the President, Sreeramadasa Mission, Universal Society, Sreeneelakandapuram, Thiruvananthapuram with a new name Abhirami B. Hereafter I will be a member of Hindu Religion and have changed my name as Abhirami B. and will sign accordingly.

This change will come into effect in all records related to me.

Kollam.

NOUFIA N.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammad Asim. A, Perumana, S.R.P.M. P. O., Karunagappally Taluk, Kollam District, Pin-690 539, holder of S. S. L. C. No. T271200 with Register No. 591585 of March 2018, in the Higher Secondary Examination Certificate No. 163402 with Register No. 7063249 of March 2020, Permanent Account No. DSYPA5412H issued from Income Tax Department, Government of Kerala India, in the Birth Certificate with Registration No. 790/02 date of Registration 2-5-2002 issued from Oachira Grama Panchayath known as Muhammad Asim in the Ration Card No. 1210108622 (Sl. No. 2) dated 15-3-2021, issued by Taluk Supply Officer, Karunagappally, is one and same person. Hereafter I have changed my name as Muhammad Asim. S.

This change will come into effect in all records related to me.

Thazhava Karunagappally,
10-2-2021.

MUHAMMAD ASIM. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby R, Karthika Bhavanam, Madathil Karazhma, Kottampally, Oachira P. O., Karunagappally Taluk, Kollam District, Pin-690 526; holder of Extract of Admission Register with Admission No. 7293, date of Admission 22-5-1995, issued by the Principal, Govt. V.H.S. School, Chengankulangara, Chavara; Driving Licence No. 29/5945/2015, dated 3-9-2015, issued by ALA, Kayamkulam; Birth Certificate with Registration No.1566/2006, date of Registration 11-5-2006, issued by the Registrar of Births & Deaths, Kayamkulam Municipality, of my daughter Shana B; also known as Baby in the Electoral Identity Card No. UOV0040055, dated 8-9-2008, issued by the Electoral Registration Officer, Karunagappally LA Constituency; Birth Certificate with Registration No. 1/6401/03, date of Registration 12-1-2004, issued by the Registrar of Births & Deaths, Alappuzha Municipality, of my daughter Ajimi B; S. S. L. C. Certificate No. U 600124 with Register No. 252980 of March 2019, of my daughter Ajimi B; Ration Card No. 1210109019(Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Karunagappally; known as Baby Omanakuttan in the Passport No. R 7268402, date of issue 5-1-2018, issued from the Passport Office, Thiruvananthapuram; and known as Shemeena in the Marriage Certificate dated 25-2-2003, issued by the Sub Registrar, Sub Registrar Office, Oachira; is one and the same person. Hereafter I have changed my name as Baby Abdulsalam consequent on my marriage.

This change will come into effect in all records related to us.

Karunagappally,
5-3-2021.

BABY R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arya V, Ragi Bhavan, House No. 52, Ummannoor P. O., Kottarakkara Taluk, Kollam District, Pin-691 520; holder of S. S. L. C. Certificate No. F 564374 with Register No. 495366 of June 2006, have embraced Hinduism from Christian, Pulaya Community, with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Kottarakkara,
5-3-2021.

ARYA V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shibi Simon, Thamarppallil, Cherukulanji P. O., Ranni, Pathanamthitta-689 673, holder of S. S. L. C. Book No. E 500910 with Register No. 467157 of 1985 March, Pree-Degree Certificate with Register No. 4651 of April-May 1987 issued from Gandhiji University Kottayam, Trained Teacher's Certificate Book No. 6682 with Register No. 6381 of April 1997 issued from Kerala State Education Department, Employment Certificate dated 6-7-2020 issued by Headmaster, GUPS R-Pazhavangadi Ranny, in the Marriage Certificate with Registration No. 4/2015, date of Registration 7-1-2015 issued by Local Registrar, Ranni Pazhavangadi Grama Panchayat, also known as Shiby in the Electoral Identity Card No. TFV0769463 dated 29-5-2018 issued by Electoral Registration Officer, Ranni and also known as Shibi Thomas in the PAN Card No. GBEPS7138L issued from Income Tax Department, Govt. of India, in the Ration Card No. 1315027078 dated 13-11-2019 issued by Taluk Supply Officer, Ranni and in the Birth Certificate with Registration No. 1209/1997, date of Registration 14-10-1997 of my son Brian Thomas issued by Registrar of Births and Deaths, Kozhencherry Grama Panchayat is one and the same person. Hereafter I will be known by the name Shibi Thomas only consequent on my marriage.

This change will come into effect in all records related to me.

Ranni,
4-2-2021.

SHIBI SIMON

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Reji Mathew, Pulickal House, Thottamon, Ranni P. O., Pathanamthitta District, Pin-689 672, holder of S. S. L. C. Book No. A 247326 with Register No. 82395 of March 1988, in the Electoral Identity Card No. TFV1600030 dated 10-12-2019 issued by Electoral Registration Officer, Ranni Assembly Constituency, in the Passport No. S4165575 dated 28-8-2018 issued by the Passport Officer, Passport Office, Thiruvananthapuram, in the Ration Card No. 1315009722 (Sl. No. 6) dated 1-11-2018 issued by Taluk Supply Officer, Ranni in the PAN Card No. AZNPM5507E issued from Income Tax Department, Govt. of India, in the Driving Licence No. R/TN10/042613/2008 dated 22-8-2008 issued by Assistant LA RTO (South-West) Chennai, in the Ordination Certificate No. RE 07/21 dated 5-2-2021 issued from Malankara Orthodox Syrian Church Diocese of Thumpamon have changed my name as Fr. Mathew Thomas consequent on my ordination.

This change will come into effect in all records related to me.

Ranni,
10-2-2021.

REJI MATHEW

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sindhu Rani V, Vezhakattu, House No. 236, Vechuchira P. O., Ranny, Pathanamthitta-686 511, holder of S. S. L. C. Book No. B 338452 with Register Number 297258 of 1989 March, Electoral Identity Card No. TFV0706580 dated 3-10-2016 issued by Electoral Registration Officer, Ranni Constituency also known as Sindhurani V in the Ration Card No. 1315060580 (Sl. No. 6) dated 8-4-2019 issued by Taluk Supply Officer, Ranny and also known as Sindhu Rani Satish in the Employment Identity Card No. 2018/42 with PF/EMP No. 15205B99994 issued by Sr. Divisional Security Commissioner, Southern Railway, Chennai is one and the same person. Hereafter I will be known by the name Sindhu Rani V only.

This change will come into effect in all records related to me.

Vechuchira,
10-2-2021.

SINDHU RANI V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Dileep.C. Rajan, Chennamattom, Vechoochira P. O., Chethackal Village, Ranni, Pathanamthitta-686 511, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Cheramar in my S. S. L. C. No. B 459265 with Register Number 570437 of March 2001 is corrected as Christian Cheramar Vide Certificate No. A3-7944/2020 dated 15-2-2021 issued by the Tahsildar, Taluk Office, Ranni.

This change will come into effect in all records related to me.

Vechoochira,
15-2-2021.

DILEEP.C. RAJAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mathai Geevarughese, Thundiyl House, Thengali P. O., Kuttoor, Thiruvalla, Pathanamthitta-689 106, holder of S. S. L. C. Book No. C 248157 with Register No. 341341 of 1982 March, Passport No. K 9728393 dated 4-7-2013 issued by Attache, Embassy of India Riyadh, in the Birth Certificate with Registration No. 4211/1988, date of Registration 16-9-1988 of my elder daughter also known as Mathai Varghese in the Ration Card No. 1313017680 (Sl. No. 4) dated 15-3-2017 issued by Taluk Supply Officer, Thiruvalla, also known as Babu Varghese in the S. S. L. C. No. C 030248 with Register Number 128324 of March 2004 of my daughter Bincy Rachel Varghese and S. S. L. C. No. K 237145 with Register No. 464137 of March 2010 of my another daughter Jinu Mary Varghese and in the Birth Certificate with Registration No. 3665/1994 date of Registration 12-9-1994 of my younger daughter (name not Registered) is one and the same person. Hereafter I will be known by the name Babu Varghese only and will sign accordingly.

The change will come into effect in all records related to me.

Thengali,
3-2-2021.

MATHAI GEEVARUGHESE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnikuttan K.O., Chittappankunnel, Nedumpuram P. O., Pathanamthitta District, Pin-689 110, holder of S. S. L. C. No. N 011111 with Register No. 190767 of

March 2013, in the Birth Certificate with Registration No. 4357/97, date of Registration 10-11-1997 issued by Registrar of Births and Deaths, Thiruvalla Municipality, in the Electoral Identity Card No. SIR0774307 dated 7-4-2016 issued by Electoral Registration Officer, Thiruvalla Assembly Constituency, in the Driving Licence No. 27/1748/2018 dated 26-6-2018 issued by Assistant LA Thiruvalla, have changed my name as Unni Omanakuttan and will sign accordingly.

This change will come into effect in all records related to me.

Nedumpuram,
17-2-2021.

UNNIKUTTAN K.O.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Leelamma Varghis, Theckemuriyil House, Keezhvaipur P. O., Mallappally, Pathanamthitta-689 587, holder of S. S. L. C. (Duplicate) Book No. 979458 with Register Number 27061 of 1977 March, also known as Leelamma in the Marriage Certificate with Serial No. 11 dated 25-7-1990 issued from Mar Thoma Church Mallappally, as Leelamma Varughese in the Birth Certificate with Registration Number 1848/1982, date of Registration 17-12-1982 of my daughter Nicy Elizabeth Varughese issued by Registrar of Births and Deaths, Thiruvalla Municipality, also known as Lizy Verghese in the Passport No. U2752780 dated 15-1-2021 issued by Deputy Passport Officer, Regional Passport Office, Kochi, Electoral Identity Card No. SIR0852368 dated 29-5-2018 issued by Electoral Registration Officer, Thiruvalla Constituency, in the Birth Certificate with Registration No. 117 date of Registration 20-1-1992 of my another daughter Neha Verghese issued by Registrar of Births and Deaths, Municipal Corporation of Delhi, in the All India Secondary School Examination Certificate No. SSE/99/00284354 with Roll No. 6166301 of August 1999 of my daughter Nicy Verghese issued by Controller of Examinations C.B.S.E. Delhi and PAN Card No. AMEPV1281G issued by Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Lizy Verghese only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Mallappally.

LEELAMMA VARGHIS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajitha A.J., Earumamala, Narakathani P. O., Mallappally, Pathanamthitta-689 544, holder of S. S. L. C. No. K 342127 with Register Number 554828 of March 1998, have embraced Hinduism from Christian Cheramar Community as per the Suddhi Certificate Number 8830/2020 dated 18-12-2020 issued from Arya Samaj, Arya Samaj Mandir 17/1573, Ram Mohan Road P. O., Puthiyara, Calicut-673 004 with a new name Sajitha. Hereafter I will be a member of Hindu Cheramar Community and have changed my name as Sajitha.S.

This change will come into effect in all records related to me.

Narakathani,
16-2-2021.

SAJITHA A.J.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Retnakumar P.N., Pournami (X/171) Vallicode P. O., Konni, Pathanamthitta-689 648, holder of S. S. L. C. Book No. C273401 with Register No. 384459 of 1982 March, PAN Card No. AITPN0583E issued from Income Tax Department, Govt. of India, also known as Retna Kumar P.N in the Electoral Identity Card No. SNC0965384 dated 3-2-2020 issued by Electoral Registration Officer, Konni Constituency, also known as Ratna kumar PN in the School Certificate with Admission No. 18571, date of Admission 13-6-2017 of my son Mayukh R issued by the Principal, Kendriya Vidyalaya Air Force Station, Avadi, Chennai and also known as Ratna Kumar in the Birth Certificate with Registration No. 6111, date of Registration 10-3-2008 of my son Mayukh R is one and the same person. Hereafter I will be known by the name Retna Kumar P.N only.

This change will come into effect in all records related to me.

Vallicode,
4-2-2021.

RETNAKUMAR P.N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raji S, Chakkizhethu Thundiyl, Nariyapuram, Mammodu P. O., Vallicode, Konni, Pathanamthitta-686 536, holder of S. S. L. C. No. 448724 with Register Number 48864 of March 1999, PAN Card No. MJPPS2442N issued from Income Tax Department, Govt. of India, Marriage Certificate No. 19/2016 dated 28-3-2016 issued by Marriage

Officer, Punalur, in the Birth Certificate with Registration No. 545/2006, date of Registration 25-2-2006 issued by Registrar of Births and Deaths, Punalur Municipality and School Admission Register extract with Admission No. 5851 date of Admission 30-3-2016 of my daughter Vaishnavi R issued by Principal, St. John's School Keerukkuzhy P. O., Thumpamon, Pathanamthitta and also known as Raji in the Ration Card No. 1373059700 (Sl. No. 1) dated 19-6-2019 issued by Taluk Supply Officer, Konni is one and the same person. I have embraced Christianity from Hindu Ezhava Community vide Baptism Certificate No. 69, with Membership No. 153 dated 13-9-2020 with a new name Raji Mary Robin. Hereafter I will be a member of Christian Community and will be known by the name Raji Mary Robin only consequent on my marriage and will sign accordingly.

It is further notified that my minor daughter Vaishnavi R., holder of Birth Certificate with Registration No. 545/2006 date of Registration 25-2-2006 issued by Registrar of Births and Deaths, Punalur Municipality and School Admission Register Extract with Admission No. 5851 date of Admission 30-3-2016 issued by Principal St. John's School, Keerukkuzhy P. O., Thumpamon, Pathanamthitta has embraced Christianity from Hindu Ezhava Community vide Baptism Certificate No. 71 with Membership No. 153 dated 13-9-2020 with a new name Rachel Mary. Hereafter she will be a member of Christian Community.

The above changes will come into effect in all records related to us.

Pathanamthitta,
16-2-2021.

RAJI S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajesh Mon R, Rajesh Bhavan, Eliyarackal, Konni P. O., Pathanamthitta District, Pin-689 691, holder of S. S. L. C. No. P 491929 with Register Number 483045 of March 2014, in the Board of Higher Secondary Examination Certificate No. HSE 2/2017/0781/20 with Register No. 4504675 of March 2017 issued by the Secretary Board of Higher Secondary Examination, Govt. of Kerala, in the Driving Licence No. 3/2122/2017 dated 21-4-2017 issued by the Assistant LA Pathanamthitta, in the Electoral Identity Card No. SNC0790311 dated 6-1-2017 issued by Electoral Registration Officer, Konni Assembly Constituency have changed my name as Ajesh.R.

This change will come into effect in all records related to me.

Eliyarackal,
16-2-2021.

AJESH MON R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Krishnakumar. A, Kattuparambil House, Mannathu Ward, Avalookunnu P. O., Alappuzha District, Pin-688 006, holder of S. S. L. C. Book No. F039192 with Register No. 560128 of March 1994, Election Identity Card No. AWE1775790, dated 18-12-2014 issued by the Electoral Registration Officer, Alappuzha LA Constituency; also known as Krishnakumar A Pillai in Driving Licence No. DL-03 20160548472, issued from Transport Department, Govt of NCT of Delhi on 26-8-2016; also as Krishnakumar Appukuttan Pillai in PAN Card No. BCPPA5231B issued from Income Tax Department Govt. of India, in Passport No. T6667209 from Regional Passport Office, Cochin on 11-6-2019, in Marriage Certificate with Marriage No. 1236/05 dated 9-8-2005 issued by Marriage Officer Mumbai; known as Krishnakumar in Baptism Certificate with Ref. No. 15/2008, date of Baptism 30-1-2008 issued from St. Michael's Church, Thathampally and as Varghese in the Birth Certificates of my Children Kevin Jo Varghese (Registration No. 2543, date of Registration 26-6-2006 issued from Municipal Corporation of Greater Mumbai) and Bibin Varghese (Registration No. 1047/2014 date of Registration 29-8-2014 issued from Thanneermukkom Grama Panchayat) is one and the same person. I have embraced Christianity from Hindu Nair Community with the name Varghese. Hereafter I will be a member of Christian Religion and have changed my name as John Varghese and will sign accordingly.

This change will come into effect in all records related to me.

Alappuzha. KRISHNAKUMAR. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dhalia Abraham, Kochupurackal, Near Prince Hotel, Avalookunnu P. O., Alappuzha District, Pin-688 006, holder of S. S. L. C. No. C 291353 with Register No. 533758 of March 2003; also known as Dhaliya Abraham in the Employment Exchange Identity Card with Registration No. W 3177/04, date of Registration 19-6-2004, issued

from Employment Exchange, Alappuzha; and known as Daliya Abraham in the Higher Secondary Examination Certificate No. HSE 376791 with Register No. 2092863 of March 2006 issued from Board of Higher Secondary Examination, Govt. of Kerala; in the Degree of Bachelor of Arts in English Certificate with Register No. 12A4580234, dated 10-3-2017 and in the Degree of Master of Arts in English Certificate with Register No. 16AS601300127, dated 11-2-2019, both issued from Madurai Kamaraj University; in the Competency Certificate in Tailoring Sl. No. 232 with Register No. 1702, dated 31-3-2014, issued from Government Polytechnic College, Cherthala, in the Permanent Account No. DHRPA0613Q issued from Income Tax Department, Government of India; in the Electoral Identity Card No. AWE0111765, dated 23-6-2015, issued by the Electoral Registration Officer, Alappuzha LA Constituency; in Ration Card No. 1418135641 dated 22-9-2020 issued by Taluk Supply Officer, Ambalappuzha; in the Driving Licence No. 4/8128/2013, dated 30-11-2018, issued by the Assistant Licensing Authority Alappuzha; in the Passport No. T9582431 date of issue 1-10-2019, issued from the Passport Office, Kochi; is one and the same person. Hereafter I will be known by the name Daliya Abraham only.

This change will come into effect in all records related to me.

Alappuzha,
16-2-2021.

DHALIA ABRAHAM

NOTIFICATION

I, Aashish M.H, Malickal House, Avalukunnu Ward, Thathampally P. O., Alappuzha, Pin-688 013, do hereby notify for the information of all authorities concerned and public that my Category of Caste which is wrongly entered as Hindu-Ganaka-OEC in my S. S. L. C. No. R. 071245 with Register No. 569031, March 2016 is corrected as Hindu-Ganaka-OBC vide Certificate No. K. Dis. 3099/21/A3/18-2-2021 issued by the Tahsildar, Ambalappuzha Taluk.

This correction will come into effect in all records related to me.

Alappuzha,
20-2-2021.

AASHISH M.H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shield T.A., Thomveetil, Mannancherry P. O., Ambalapuzha Taluk, Alappuzha, Pin-688 538, holder of S. S. L. C. Book No. I 388054 with Register No. 497349 of March 1996; Marriage Certificate with Registration No. 59/2007 date of Registration 28-5-2007 issued from Muhama Grama Panchayat; Permanent Account No. BGTPTS8672J issued from Income Tax Department, Govt. of India; Driving Licence No. 4/2158/2000 dated 9-1-2015, issued from Assistant Licensing Authority Alappuzha; mentioned in the Birth Certificate of my son Maurya A Shield (Registration No. 52/2016, date of Registration 27-1-2016 issued from Cheranalloor Grama Panchayat); also known as Shield in Electoral Identity Card No. GJY 2009967 dated 18-4-2001 issued from Electoral Registration Officer, Mararikulam L A Constituency; also as T.A. Shield in Ration Card No. 1418047979 dated 15-3-2017 issued from Taluk Supply Office, Ambalapuzha; and known as Shield Thomveetil Appukuttan in Passport No. U7381736, dated 24-11-2020 issued from Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Shield T Appukuttan and will sign accordingly.

This change will come into effect in all records related to me.

Mannancherry,
23-2-2021.

SHIELD T.A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tintu V.J., 'Veesankari', Kadakkarappally P. O. Cherthala, Alappuzha District, Pin-688 529, holder of Secondary School Leaving Certificate No. G 111910 with Register No. 233275 of March 2007, Higher Secondary Examination (Class XII) Certificate No. HSE A 153561 with Register No. A 5109024 of March 2009 issued from Board of Higher Secondary Examination Govt. of Kerala; Certificate of Competence No. 02512 issued on 22-7-2011 from Indo American Institute of Welding Technology, Kottayam, Kerala, Driving Licence No. 32/6530/2017 dated 19-10-2017, issued by the Assistant Licensing Authority Cherthala, and also known as Tintu in Electoral Identity Card No. RXD0073973 dated 28-1-2009, issued by the Electoral Registration Officer, Cherthala L A Constituency and in Ration Card No. 1417038106 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Cherthala, is one and the same person. Hereafter I have changed my name as Varghese V.J.

This change will come into effect in all records related to me.

Cherthala,
22-2-2021.

TINTU V.J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Steephan B. C., Karimathuparambu, Thalavady P. O., Kuttanad Taluk, Alappuzha District, Pin-689 572, holder of Extract of School Admission Register with Admission No. 1294, date of Admission 7-6-1966, issued by the Headmaster, P. K. High School Mannapra, Palakkad, also known as Steephen in the Ration Card No. 1419037109 (Sl. No. 5), dated 15-3-2017, issued from Taluk Supply Officer, Kuttanad, known as Ramesan in the S. S. L. C. No. G 173167 with Register No. 215560 of March 2007, of my son Ajith. S; Driving Licence No. KL66 20190017288, dated 3-12-2019, issued by the SRTO, Kuttanadu, of my son Ajith. S and known as Ramesh in the Passport No. J6663476, dated 3-8-2011, issued by the Regional Passport Officer, Cochin, of my son Ajith Stephen, is one and the same person. Hereafter I will be known by the name Stephen only.

This change will come into effect in all records related to me.

Thalavady,
13-12-2019.

STEEPHAN B. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Elsa Jose, Mundackal, Kidangara P. O., Alappuzha, Pin-686 107, holder of S. S. L. C. Book No. 176181 with Register No. 20957 of March 1965; also known as Elsa Gregorious in Election Identity Card No. TNL 1066653 dated 8-4-2019 issued by the Electoral Registration Officer, Kuttanad L A constituency; in PAN Card No. AMTPG6762G issued from Income Tax Department, Govt. of India; Ration Card No. 1419039934 dated 17-6-2019 issued from Taluk Supply Office, Kuttanad, in Passport No. S9002002, dated 27-11-2018 issued from Regional Passport Office, Cochin; and as Elsy Gregory mentioned in the Passport of my daughters Thushara Yadav (No. N8081556, dated 28-3-2016, issued by Regional Passport Office, Chandigarh) and Mundackal Thamara Gregorious (No. K5706144, dated 7-6-2012 issued from Embassy of India, Kuwait); mentioned in the S. S. L. C. of my children Tarun G Mundackal (No. 228901 with Register No. 446916 of March 1999) and Thushara G (S. S. L. C. Book No. B 291946 with Register No. 33097 of March 1989) and in Passport of my son Tarun Gregorious Mundackal (No. L 1169593, dated 22-7-2013 issued from Embassy of India, Kuwait) is one and the same person. Hereafter I will be known by the name Elsa Gregorious only.

This change will come into effect in all records related to me.

Kidangara,
17-2-2021.

ELSA JOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheilakumari. L, Marangattu, Olakettiyampalam P. O., Mavelikara, Alappuzha District, Pin-690 510; also known as Sheelakumari in Election Identity Card No. ALS0801456, dated 20-9-2015 issued by the Electoral Registration Officer, Kayamkulam LA Constituency, PAN Card No. HVLPS6139D issued from Income Tax Department, Govt of India, Ration Card No. 1421066655, dated 15-3-2017 issued by Taluk Supply Officer, Mavelikara; also as L.Sheelakumari in Marriage Certificate with Registration No. 36/1989, date of Registration 11-5-1989 issued from Bharanickavu Grama Panchayat; and as Sheela Vijayan mentioned in the Birth Certificate (Registration No. 2690/92, date of Registration 14-10-1992 issued from Mavelikara Municipality), in the S. S. L. C. No. H373146 with Register No. 452696 of March 2008 and in the Passport (No. P2514024 issued from Regional Passport Office, Cochin on 5-7-2016) of my daughter Anakha Vijayan; mentioned in the Birth Certificate (Registration No. 380/95, date of Registration 8-2-1995 issued from Mavelikara Municipality), in the S. S. L. C (No. L016643, with Register No. 196453 of March 2011) and in the Passport (No. R3307228, Regional Passport Office, Cochin on 25-7-2017) of my another daughter Aparna Vijayan and also mentioned in the Sailor's Service and Discharge Certificate of my husband Vijayan Unnithan K (No. 5833, issued from Release Centre for Commodore, Bureau of Sailors, Mumbai, Indian Navy) is one and same person. Hereafter I will be known by the name Sheela Vijayan only and will sign accordingly.

This change will come into effect in all records related to me.

Olakettiyambalam. _____ SHEILAKUMARI. L

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chacko George, Thekkeparambil House, Kuzhimattom P. O., Panachikkad, Kottayam Taluk, Kottayam, Pin-686 533, holder of SSLC Book No. D053377 with Register No. 302277 of March 1982, in the Birth Certificate of my son Bani T Reji with Registration No. 775/06, date of Registration 6-4-2006, issued by Secretary & Registrar of Births & Deaths, Ettumanoor Grama Panchayat and as

Gaz. No. 14/2021/DTP (Part IV).

Reji George in the PAN Card No. BNIPG1933J, issued from Income Tax Department, Govt. of India, Election Identity Card No. WYU0341016, dated 12-6-2015, issued by Electoral Registration Officer, Kottayam LA Constituency, Ration Card No. 1523166473 (S1. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, in the SSLC of my daughter Keziamol Reji with SSLC No. S 772062 with Register No. 223788 of March 2017, in the Extract of School Admission Register of my son Bani T Reji with Admission No. 18619, date of Admission 25-5-2017, issued by Headmaster, M.D Seminary H.S.S, Kottayam and also known as Regi George (Chacko George) in the Birth Certificate of my daughter Kezia with Registration No. 7318, date of Registration 3-12-2001, issued from Mira Bhayandar, Thane, Maharashtra is one and the same person. Hereafter I will be known by the name Reji George only and will sign accordingly.

This change will come into effect in all records related to me.

Kuzhimattam,
23-2-2021.

CHACKO GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mayeesh P. P, Palamoottil House, Chingavanam P. O., Kottayam Taluk, Kottayam, Pin-686 531, holder of SSLC No. F 537793 with Register No. 431764 of June 2006, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 299/2021, dated 19-2-2021, issued by Village Officer, Nattakom. Hereafter I will be a member of Hindu, Cheramar Community.

It is further notified that my minor daughter Vaiga Mayeesh, holder of Birth Certificate with Registration No. 1326/2014, date of Registration 2-8-2014, issued by Health Inspector Gr. I, Registrar of Births & Deaths, Changanassery Municipality have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 355/2021, dated 23-2-2021, issued by Village Officer, Nattakom. Hereafter she will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Chingavanam,
24-2-2021.

MAYEESH P. P

NOTIFICATION

It is hereby notified for the informatoin of all authorities concerned and the public that I, Geethu. S, Pannapurath House, Veliyannor P. O., Meenachil Taluk, Kottayam District, Pin-686 634, holder of SSLC No. F 472429 with Register No. 403191 of June 2006 in the Board of Higher Secondary Examination Certificate No. HSE 320138 with Register No. 4160137 of March 2008 also known as Geethu in the Ration Card No. 1527076997 dated 15-3-2017, issued by the Taluk Supply Officer, Meenachil also known as Gheethu Surendran in the Marriage Certificate No. 16/2019 dated 20-4-2019 issued by the Marriage Officer, Ramapuram, Kottayam District, is one and same person. I have embraced Islam Religion from Hindusim as per Discharge Certificate No. 7123 dated 26-6-2019 issued from the Therbiyathul Islam Sabha, Calicut with a new name Thasni. Hereafter I will be the member of Islam Religion and will be known by the name Thasni and will sign accordingly.

This change will come into effect in all records related to me.

Kottayam,
5-2-2021.

GEETHU. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, K. N. Thankappan, Kizhakkenakathu House, Kadanad P. O., Kadanad, Meenachil Taluk, Kottayam, Pin-686 653, holder of Extract of School Admission Register with Admission No. 1663/997, date of Admission 24-6-1968, issued by Headmistress, St. Mathew's LPS, Kadanad have embraced Christianity from Hindu, Pulaya Community as per Baptism Certificate Register Ref. No. 12/2005/PP.19, dated 9-2-2021, Baptised on 30-7-2005, issued from St. Augustine Forane Church, Kadanad with a new name Joseph. Hereafter I will be a member of Christian, Pulaya Community and have changed my name as Joseph Kizhakkenakathu and will sign accordingly.

This change will come into effect in all records related to me.

Kadanad,
15-2-2021.

K.N.THANKAPPAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sobhana Kumari. R, Valiyakaduppil House, Edayirickapuzha P. O., Kangazha, Changanacherry Taluk, Kottayam, Pin-686 541, holder of SSLC Book No. A 074526 with Register No. 102040 of March 1972, PAN Card No. BVJPR6871F, issued from Income Tax Department, Govt. of India, Ration Card No. 1524064028 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, and as Sobhanakumari. R in the Election Identity Card No. HZQ1190933, dated 25-6-2015, issued by Electoral Registration Officer, Kanjirappally LA Constituency and also known as Sobha G Nair in the Pension Payment Order of my husband P. K. Gopinathan Nair with Pension Payment Order No. M/004196/95, issued from Office of the Chief CDA (Pensions) Allahabad, in the e-Pension Payment Order of my husband P. K. Gopinathan Nair with PPO No. 131199501127, dated 3-4-2019, issued from Office of the Principal, Controller of Defence Accounts (Pensions), Allahabad is one and the same person. Hereafter I will be known by the name Sobhana Kumari. R only.

This change will come into effect in all records related to me.

Edayirickapuzha,
25-2-2021.

SOBHANA KUMARI. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sindhu P. J, Udayamthara House, Perumthuruthu P. O., Kallara, Vaikom Taluk, Kottayam, Pin-686 611, holder of SSLC Book No. G 403997 with Register No. 253425 of March 1995, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 304/21, dated 19-2-2021, issued by Village Officer, Kallara. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Perumthuruthu,
22-2-2021.

SINDHU P. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vincey Thomas, Poovathinkal House, Vengathanam P. O., Palapra, Kanjirappally Taluk, Kottayam, Pin-686 512, holder of Extract of School Admission Register with Admission No. 9334, date of Admission 20-5-1988, issued by Headmistress, St. Mary's Girls High School, Kanjirappally, Ration Card No. 1526083335 (Sl. No. 1), dated 11-11-2019, issued by Taluk Supply Officer, Kanjirappally, in the Extract of School Admission Register of my son Mahadev. M with Admission No. 3209, date of Admission 31-5-2019, issued by Headmistress, St. Joseph's High School, Kannimala, in the Extract of School Admission Register of my another son Madhav. M with Admission No. 3160, date of Admission 31-5-2019, issued by Headmistress, St. Joseph's High School, Kannimala and as Lekshmi. A in the Birth Certificate of my son Mahadev. M with Registration No. 1152/2004, date of Registration 30-11-2004, issued by Registrar of Births & Deaths, Corporation of Thiruvananthapuram and also known as Lekshmi in the Birth Certificate of my son Madhav. M with Registration No. 15598/2006, date of Registration 3-6-2006, issued by Registrar of Births & Deaths, Corporation of Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Vincey Thomas only.

It is further notified that my minor son Mahadev. M, holder of Birth Certificate with Registration No. 1152/2004, date of Registration 30-11-2004, issued by Registrar of Births & Deaths, Corporation of Thiruvananthapuram, Extract of School Admission Register with Admission No. 3209, date of Admission 31-5-2019, issued by Headmistress, St. Joseph's High School, Kannimala, Ration Card No. 1526083335 (Sl. No. 2), dated 11-11-2019, issued by Taluk Supply Officer, Kanjirappally, have changed his name as Jerin. M.

It is again notified that my another minor son Madhav. M, holder of Birth Certificate with Registration No. 15598/2006, date of Registration 3-6-2006, issued by Registrar of Births & Deaths, Corporation of Thiruvananthapuram, Extract of School Admission Register with Admission No. 3160, date of Admission 31-5-2019,

issued by Headmistress, St. Joseph's High School, Kannimala, Ration Card No. 1526083335 (Sl. No. 3), dated 11-11-2019, issued by Taluk Supply Officer, Kanjirappally have changed his name as Arun. M.

The above changes will come into effect in all records related to us.

Vengathanam.

VINCEY THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anu L, Thandasseriyl House, Haeliburiya P. O., Elappara, Peerumade Taluk, Idukki District, Pin-685 501; holder of S S L C Certificate No. B 108342 with Register No. 112000 of March 2001, have embraced Christianity from Hindu, Parayan Community, with the same name. Hereafter I will be a member of Christian, Parayan Community.

This change will come into effect in all records related to me.

Peerumade,
3-3-2021.

ANU L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manikandan. R, Jyothis Bhavan, Carmelite Provincial House, Thrikkakara, Kakkanadu P. O., Ernakulam North, Ernakulam District, Pin-682 018, holder of Secondary School Leaving Certificate S. No. SEC 2011023 with Register No. 027288 of March 2005, issued from State Board of School Examinations, Tamilnadu; Higher Secondary Course Certificate S. No. HSG 2631846 with Register No. 114955 of March 2007, issued from State Board of School Examinations, Tamil Nadu; Transfer Certificate Serial No. 3094/07 with Admission No. 5014, dated 14-5-2007, issued from Higher Secondary School, Arumanai, Kanyakumari, Tamilnadu, also known as Manikandan Ravichendren in the Doctor of Medicine Degree Certificate dated 12-6-2015, issued from Davao Medical School Foundation, Philippines, is one and the same person. Hereafter I have changed my name as Karthika. R consequent on change of my gender from male to female and will sign accordingly.

This change will come into effect in all records related to me.

Kakkanadu,
25-2-2021.

MANIKANDAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sindhya Maria D'silva, L.I.G 1, Fortnagar, Fort Kochi P. O., Ernakulam District, Pin-682 001, holder of S.S.L.C Book No. A 265495 with Register No. 170049 of March 1988 issued from Department of General Education, Kerala State, Pre-Degree Examination Certificate Sl. No. 068 with Register No. 50185 of April 1990 issued by Controller of Examinations, Mahatma Gandhi University, Kottayam, Degree of Bachelor of Arts Certificate with Register No. 87045/A'93 of April 1993 dated 20th October 1994 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Degree of Bachelor of Education Certificate Sl. No. 03624 with Register No. 10392 April 1995 dated 12th June 1996 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Degree of Master of Arts (English) Certificate Serial No. 26241 with Enrolment No. 031712567 dated 24-3-2006 issued by Vice-Chancellor, Indira Gandhi National Open University, New Delhi, Marriage Certificate dated 29th Jan. 2021 issued from St. Antony's Church, Vaduthala, Electoral Identity Card No. YBC0105833 dated 22-10-2015 issued from Kochi Assembly Constituency, also known as Surrao Cynthia Maria in the Passport No. K3682360 date of issue 24-4-2012 issued by Assistant Consular Officer, Embassy of India, Kingdom of Bahrain, of my husband Damian Lloyed Surrao, known as Cynthia Maria in the Pension Payment Order with P.P.O. No. 09/97/B/S/02420/2002 dated 13th Sept. 2002 issued from The Office of the CDA (Navy) Bombay, of my husband Damian Lloyed Surrao (Rank PO) with Personal Number 168319W, known as Cynthia Maria Surrao in the Pension Certificate with P.P.O. No. 09/97/B/S/02420/2002 dated 13-9-2002 issued from The Office of the CDA (Navy) Mumbai, of my husband Damian Lloyed Surrao, known as Cynthia Maria Surrao in the Sailors Service and Discharge Certificate No. 26957 issued by Commander Officer in-Charge Release Centre, Indian Navy Bombay, of my husband Damian Lloyed Surrao O. No. 168319-W (Rank POME), known as Sindhya Maria in the Ration Card No. 1733020935 (at Sl. No.1) dated 15-3-2017 issued by C.R.O.Kochi, known as Sindhya Maria Dsilva in the PAN Card with Permanent Account No. ALQPD3430Q issued from the Income Tax Department, Government of India, in the Employment Certificate No. 01/2020-21 dated 12-2-2021 issued by the Headmistress GHS for Boys, North Parur, is one and the same person. Hereafter I will be known by the name Sindhya Maria D'Silva only.

This change will come into effect in all records related to me.

Fortkochi,
18-2-2021.

SINDHYA MARIA D'SILVA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulphath T. K, Thaiparambil House, Perandoor, Elamakkara P.O., Kanayannoor Taluk, Ernakulam District, Pin-682 026, holder of S. S. L. C. No. T-111440 with Register No. 491023 of March 2018 and Birth Certificate with Registration No. 3754, date of Registration 27-11-2002 issued by the Health Supervisor Corporation of Cochin, have embraced Hindu Religion from Islam-Muslim Community. Hereafter I will be a member of Hindu Religion and I have changed my name as Aswathy T. K and will sign accordingly.

This change will come into effect in all records related to me.

Elamakkara,
12-2-2021.

SULFATH T.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Somasekhara Kurup P R, 34/1298, Jelanidhi, Mother Theresa Road, MTRA-80, Edappally P. O., Ernakulam District, Pin-682 024, holder of S. S. L. C. Book No. 189597 with Register No. 31866 of March 1965 issued from Department of Education, Kerala State, Pre-Degree Examination Certificate with Registration No. 14025 of March 1967 issued by Registrar, University of Kerala, Driving Licence No. 7/549/1987 dated 31-8-2019 issued by Asst. LA Ernakulam, also known as Somasekhara Kurup Punthalethu Raghavan Pillai in the Passport No. S5872088 issued on 1-11-2018 issued by Assistant Consular Officer, Embassy of India, Muscat, known as Somasekhara Kurup Punthallatte Raghavan in the Duplicate Certificate of the Service in the Indian Navy with Official No. 56395 issued from Indian Navy, known as PRS Kurup in the Certificate Serial No. 3073 dated 2-3-1979 issued from Indian Navy, known as Somasekhara Kurup P R in the PAN Card with Permanent Account No. BIZPS2181L issued from the Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the Somasekhara Kurup Punthalethu Raghavan Pillai only.

This change will come in to effect in all records related to me.

Edappally,
18-2-2021.

SOMASEKHARA KURUP P R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sinul Abidul Kunjikoya Thangal P. K, Puthen Veedu, Thandakad, Ponjassery P. O., Perumbavoor, Kunnathunadu Taluk, Ernakulam District, Pin-683 547, holder of Extract of School Admission Register with Admission No. 1602/662, date of Admission 3-6-1974, issued from Jamath Higher Secondary School, Thandakad, also known as Sainul Abdul Kunju Thangal in the Driving Licence No. 40/189/1987, dated 12-1-2020, issued by the Asst. LA Perumbavur, known as K. Sainulabideen in the Birth Certificate with Registration No. 2351, date of Registration 31-7-2000, issued from Corporation of Cochin, of my son Aadil Abdullah P. S, known as Sainulabdeen in the Permanent Account No. DDJPK6316L, issued from Income Tax Department, Government of India; S.S.L.C. No. K - 018044 with Register No. 360578 of March 2010, of my daughter Bismitha P. S, known as Sainulabdeen in the Birth Certificate with Registration No. 217/1993, date of Registration 21-1-1993, issued by the Registrar of Births and Deaths, Aluva Municipality, of my daughter Bismitha P. S, known as K. Sainul in the Birth Certificate with Registration No. 2842/2004, date of Registration 18-8-2004, issued from Cochin Corporation, of my son Abdul Hakk P. S, and known as Sainul Abidheen in the Ration Card No. 1738035094 (Sl. No. 4), dated 20-6-2019, issued by the Taluk Supply Officer, Kunnathunadu, is one and the same person. Hereafter I have changed my name as K.Sainul Abideenthangal.

This change will come into effect in all records related to me.

Ponjassery,

24-2-2021.

SINUL ABIDUL KUNJIKOYA THANGAL P. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Haridasan Palasseri, Palassery House, Karippasserimugal, Vadacode P. O., Ernakulam District, Pin-682 021, holder of Extract of the School Admission Register with Admission No. 3954 date of Admission 6-6-1989 issued by Headmaster, A.M.U.P School, Eravimangalam, Perintalmanna, Driving Licence No. 52/1880/2001 dated 15-10-2018 issued by Asst. LA, Pattambi, also known as Haridasan P in the School Certificate with Admission No. 6259 date of Admission 14-5-2018 issued by Headmistress HMT Educational Society High School, Kalamassery, of my minor daughter Reshma Haridas, in the School Certificate with Admission No. 6260 date of Admission 14-5-2018 issued by Headmistress, HMT Educational Society High School, Kalamassery, of my minor son Anish P, and in the School Certificate with Admission No. 6261 date of Admission 14-5-2018 issued by Headmistress HMT Educational Society High School, Kalamassery, of my minor daughter

Harsha Haridasan in the Birth Certificate with Registration No. 3056/2008 date of Registration 31-3-2008 issued by Health Supervisor Corporation of Kochi, of my minor daughter Reshma Haridas, in the Ration Card No. 1732084356 (Sl. No. 5) dated 29-8-2018 issued by C.R.O. Ernakulam, known as Haridasan in the Birth Certificate with Registration No. 6130/2009 date of Registration 15-6-2009 issued by Health Supervisor Corporation of Cochin, of my minor son Anish P, in the Birth Certificate with Registration No. 11685/2011 date of Registration 28-10-2011 issued by Health Supervisor Corporation of Cochin, of my minor daughter Harsha Haridas, is one and the same person. I have embraced Islam Religion from Hindu Thiyya Community. Hereafter I will be a member of Islam Religion and have changed my name as Abdul Nazar.

It is further notified that my minor daughter Reshma Haridas, holder of in the Birth Certificate with Registration No. 3056/2008 date of Registration 31-3-2008 issued by Health Supervisor Corporation of Kochi, School Certificate with Admission No. 6259 date of Admission 14-5-2018 issued by Headmistress, HMT Educational Society High School, Kalamassery, in the Ration Card No. 1732084356 (Sl. No. 3) dated 29-8-2018 issued by C.R.O. Ernakulam, has embraced Islam Religion from Hindu Thiyya Community. Hereafter she will be a member of Islam Religion and have changed her name as Asna Fathima P.

It is again notified that my minor son Anish P, holder of Birth Certificate with Registration No. 6130/2009 date of Registration 15-6-2009 issued by Health Supervisor Corporation of Cochin, School Certificate with Admission No. 6260 date of Admission 14-5-2018 issued by Headmistress, HMT Educational Society High School, Kalamassery, in the Ration Card No. 1732084356 (Sl. No. 2) dated 29-8-2018 issued by C.R.O. Ernakulam, has embraced Islam Religion from Hindu Thiyya Community. Hereafter he will be a member of Islam Religion and have changed his name as Mohammed Anees P.

It is again notified that my minor daughter Harsha Haridas, holder of in the Birth Certificate with Registration No. 11685/2011 date of Registration 28-10-2011 issued by Health Supervisor Corporation of Cochin, School Certificate with Admission No. 6261 date of Admission 14-5-2018 issued by Headmistress, HMT Educational Society High School, Kalamassery, in the Ration Card No. 1732084356 (Sl. No. 4) dated 29-8-2018 issued by C.R.O. Ernakulam, has embraced Islam Religion from Hindu Thiyya Community. Hereafter she will be a member of Islam Religion and have changed her name as Aamina Fathima P.

This change will come into effect in all records related to me.

Karippasserimugal,

20-3-2021.

HARIDASAN PALASSERI

NOTIFICATION

I, Roy Wilfred, Snehabhavan, Bethany Road, Vilangannoor, Peechi P. O., Thrissur Taluk, Thrissur District, Pin-680 653, do hereby notify for the information of all concerned authorities and the public that my minor daughter Ananya Roy, holder of Birth Certificate with Registration No. 585/2008 date of Registration 3-11-2008 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the PAN Card No. BWAPR3405H issued by the Income Tax Department, Government of India, in the Extract of School Admission Register with Admission No. 10555 date of Admission 23-11-2015 issued by the Headmistress, A.U.P.S. Kannara, in the Ration Card No. 1841150297 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur and also known as Roy Ananya in the Indian Passport No. T4661804 issued on 26-2-2019 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed her name as Ananya.R.Wilfred.

This change will come into effect in all records related to her.

Peechi,
25-2-2021.

ROY WILFRED

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thankamani. P. J, Kakkassery House, Vaka P. O., Chavakkad Taluk, Thrissur District, Pin-680 602, holder of S.S.L.C. Book No. J 332716 with Register No. 412035 of March 1997, in the Higher Secondary Examination Certificate Book No. 653, Sl. No. A II 65281 with Register No. 33199 of March 2000 dated 20-5-2000 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Kerala State, in the Bachelor of Commerce Certificate No. 064307 with Reg. No. 412447 of April 2001, with Reg. No. 412447 of September 2002 and with Reg. No. 908916 of September 2003 dated 15-9-2006 issued by the Vice Chancellor, University of Calicut, in the Identity Card with Registration No. W1314/2000 issued by the Employment Officer, Talappilly, also known as Thankamani in the Election Identity Card No. SFQ0055434 issued on 3-2-2009 by the Electoral Registration Officer, 064 Manalur LA Constituency, as Thangamani in the Birth Certificate of my minor daughter Kripa Sunil with Registration No. 3327/2009 date of Registration 13-4-2009 issued by the Registrar of Birth and Death, Corporation of Thrissur and as Thankamani (Sini) in the Ration Card No. 1844024975 (at Serial No. 9) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, is one and the same person. Hereafter I have changed my name as Sini. P. J only.

This change will come into effect in all records related to me.

Vaka,
19-2-2021

THANKAMANI. P. J

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shini. T. M, Chinnakkal Kuruppath House, Chettuva, Kundaliyur P. O., Chavakkad Taluk, Thrissur District, Pin-680 616, holder of S.S.L.C. No. K 519430 with Register No. 346151 of May 2010 issued by the Secretary, Board of Public Examinations, Kerala, in the Birth Certificate with Registration No. 17/1995 date of Registration 4-1-1995 issued by the Registrar of Births and Deaths, Vatanappally Grama Panchayat, in the Election Identity Card No. XOV0405605 issued on 15-1-2014 by the Electoral Registration Officer, 63 Guruvayoor LA Constituency, in the Marriage Certificate No. 10/2016 dated 27th October 2016 issued by the Marriage Officer, Chavakkad and also known as Shini in the Ration Card No. 1844118601 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Chavakkad, is one and the same person. I have embraced Islam Religion from Hindu-Vettuva Community as per Discharge Certificate No. 5998 dated 18-12-2015 issued by the President/Secretary, Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Rizwa Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Rizwa Fathima only.

This change will come into effect in all records related to me.

Kundaliyur,
15-2-2021

SHINI.T. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sooraj.K.M, Kaimaparambil House, Eriyad P. O., Kodungallur Taluk, Thrissur District, Pin-680 666, holder of Extract of School Admission Register with Admission No. 19786 date of Admission 24-5-1996 issued by the Principal, Govt. K.V.H.S.S. Eriyad, also known as Sooraj in the Election Identity Card No. LJG1659960 issued on 9-12-2019 by the Electoral Registration Officer, 69 Kaipamangalam Constituency, in the Ration Card No. 1845019125 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur and as Kaimaparambil Maheswaran Sooraj in the Indian Passport No. P5020691 issued on 1-12-2016 by the Regional Passport Officer, Cochin, is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community as per Discharge Certificate No. 7047 dated 19-3-2019 issued by the President/Secretary, Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Yahya. Hereafter I will be a member of Islam Religion and have changed my name as Yahiya. K. M.

This change will come into effect in all records related to me.

Eriyad,
24-2-2021.

SOORAJ.K.M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Robi. M. T, Manjaly House, Methala P. O., Kodungallur Taluk, Thrissur District, Pin-680 669, holder of Technical High School Leaving Certificate Book No. C 15599 with Register No. 1631 of March 1990, in the Diploma in Mechanical Engineering Certificate Sl. No. 43290 with Register No. 14773 of April 1994 dated 15-10-1994 issued by the Joint Controller of Technical Examinations (Kerala), in the Certificate 'C' No. KER/SD/58445 issued by the Brigadier, Dy. Director General NCC (K&L), Thiruvananthapuram, in the Bachelor of Arts-Major in Public Administration Certificate No. 4268, Enrolment No. 972706311 of December 2007 dated 28-2-2008 issued by the Vice Chancellor, Indira Gandhi National Open University, in the Diploma in Management Certificate No. 69461, Enrolment No. 093886410 of June 2010 dated 31-8-2010 issued by the Vice Chancellor, Indira Gandhi National Open University, in the Post Graduate Diploma in Management Certificate No. IG25-144203, Enrolment No. 093886410 of December 2011 dated 3-2-2012 issued by the Vice Chancellor, Indira Gandhi National Open University, in the Driving Licence No. 47/1514/2001 dated 8-6-2007 issued by the Asst. LA, Kodungallur, in the PAN Card No. ARSPR3113J issued by the Income Tax Department, Government of India, in the Marriage Certificate with Registration No. 434/2010 date of Registration 27-8-2010 issued by the Secretary and Registrar of Births & Deaths/Marriage, Methala Grama Panchayath, also known as Robi in the Election Identity Card No. KL/10/067/135393 issued on 11-9-1998 by the Electoral Registration Officer, for Kodungallur Constituency, in the Ration Card No. 1845008107 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur, as Robi Manjaly Thomas in the Membership Card with Reg. No. IB0804000002 date of Registration 1-6-2009 issued by the Chief Executive Officer, Kerala Non Resident Keralites' Welfare Fund and as Manjaly Thomas Robi in the Indian Passport No. M2191128 issued on 16-9-2014 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Robin Thomas.

This change will come into effect in all records related to me.

Methala,
17-12-2020.

ROBI.M.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sunil Kumar P. Puthiyattil, Mission Compound, Mepparamb, Pallipuram Post, Palakkad-678 006, holder of SSLC Book No. E-721096 with Register No. 410255 of March 1986, Register No. 18648 of September 1986, Register No. 355315 of March 1987, in the Bachelor of Arts Degree Certificate No. 2005-308 with Reg. No. 89448 of April 1992 and Reg. No. 66839 of April 1994, issued from University of Calicut in the Birth Certificate with Registration No. 7302/2006, date of Registration 17-11-2006 issued by the Sub Registrar of Births and Deaths, Tirur Municipality of my son Godson Louis. P, also known as Sunil Kumar Puthiyattil in the PAN Card No. EFNPP6737M issued from Income Tax Department, Govt. of India, in the Passport No. K 0597288 dated 14-10-2011 issued by the Passport Granting Officer, Passport Office, Malappuram, in the Extract of School Admission Register with Admission No. 7213, date of Admission 20-5-2019 issued by the Headmistress, B.E.M.H.S.S, Palakkad of my son Godwin Linus. P, in the Extract of School Admission Register with Admission No. 5857 date of Admission 31-5-2019 issued by the Headmistress, B.E.M.L.P.S, Palakkad of my son Godfrey Lantus. P, in the Birth Certificate with Registration No. 494/2009 date of Registration 20-1-2009 of my son Godwin Linus. P, in the Birth Certificate with Registration No. 2637/2012 date of Registration 23-4-2012 of my son Godfrey Lantus. P, both the above Birth Certificates issued by the Sub Registrar of Births & Deaths, Tirur Municipality, known as Sunilkumar Puthiyattil in the Ration Card No. 2054186885 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer, Tirur, known as Rev. Sunil Puthiyattil in the Extract of School Admission Register with Admission No. 7168, date of Admission 20-5-2019 issued by the Headmistress, B.E.M.H.S.S, Palakkad of my son Godson Louis. P, known as Sunil Kumar. P in the Driving Licence No. 51/2000/2012 dated 24-4-2012 issued by the Asst. LA Ottapalam, and as Sunilkumar in the Election Identity Card No. YEU0629121 dated 20-9-2015 issued by the Electoral Registration Officer, 47 Thavanur Assembly Constituency is one and the same person. Hereafter, I have changed my name as Sunil Puthiyattil and will sign accordingly.

This change will come into effect in all records related to me.

Pallipuram,
17-2-2021.

SUNIL KUMAR P. PUTHIYATTIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, K. Sreelatha, Thiruvonam, Kallekulangara P. O., Palakkad-678 009 have changed the name of my minor son Shyam. K, holder of Birth Certificate with Registration No. 2468/2008, date of Registration 10-3-2008 issued by the Registrar of Births and Deaths, Palghat Municipality, in the Extract of School Admission Register with Admission No. 15608, date of Admission 5-5-2014 issued by the Principal, St. Thomas C.H.S.S. Olavakkod, Palakkad, Ration Card No. 1946168252 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad as Shyam. M

This change will come into effect in all records related to him.

Kallekulangara,
8-2-2021.

K. SREELATHA

NOTIFICATION

I, Manibharathi. R, Rajamayugam, Sreekrishna Nagar, AVP Road, Kanjikode P. O., Palakkad Taluk, Palakkad-678 621, do hereby notify for the information of all concerned authorities and the public that, my Caste which is wrongly entered in the S. S. L. C. No. G 361159 with Register No. 352084 of March 2007 as Hindu-Navithar is corrected as Hindu-Vettuvan vide Certificate No. C1-249941/2021(17) dated 25-2-2021 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to me.

Kanjikode,
26-2-2021.

MANIBHARATHI. R

NOTIFICATION

I, Vimalesh Kumar. V, 14/426, Eswari Nilayam, Thekkethara, Pudussery P. O., Palakkad-678 623, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Chettiar in my Duplicate S. S. L. C. Certificate No. H 511921 with Register No. 302374 of March 2008 is corrected as Hindu-24 Manai Telugu Chetties vide Community Certificate No. C1/247440/2021(152) dated 20-2-2021 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to me.

Pudussery,
26-2-2021.

VIMALESH KUMAR. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vesu, Poothakkod House, Mannalur Post, Thenkurissi, Alathur Taluk, Palakkad-678 502, holder of illiteracy Certificate No. 57/2021 dated 4-2-2021 issued by the Village Officer, Thenkurissi II in the Election Identity Card No. BWG1764729 dated 23-2-2008 issued by the Electoral Registration Officer, Coyalmannam LA Constituency, in the Ration Card No. 1950089005 dated 15-3-2017 issued by the Taluk Supply Officer, Alathur, also known as Ratha in the Transfer Certificate with Admission No. 7708 date of Admission 4-6-1990 issued by the Head Master, Govt. High School, Ganapathi, Coimbatore of my daughter P. Geetha is one and the same person. Hereafter, I will be known by the name Vesu only.

This change will come into effect in all records related to me.

Mannalur,
18-2-2021.

VESU

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rejitha. U.R, Vazhuvakkode House, Anjumoorthy Post, Mangalam, Alathur Taluk, Palakkad-678 682, holder of S. S. L. C. No. E-579380 with Register No. 234704 of June 2005, Higher Secondary Examination (Class XII) Certificate No. HSE - 244323 with Register No. 3179078 of March 2007, Certificate No. HSE-181501 with Register No. 4214664 of March 2008 issued from Board of Higher Secondary Examination, Govt. of Kerala, also known as Rajitha in the Ration Card No. 1950132727 (Sl .No. 1) dated 24-9-2020 issued by the Taluk Supply Officer, Alathur, known as Rajitha. R in the Birth Certificate with Registration No. 3794/2013 date of Registration 24-4-2013 issued by the Health Inspector & Sub Registrar of Births & Deaths, Thrissur Region of Thrissur Municipal Corporation of my son Anirudh. S, in the Birth Certificate with Registration No. 1731/2016 date of Registration 25-2-2016 issued by the Registrar of Birth & Death Marriage (Common), Palakkad Municipality of my daughter Anusri. S, in the Extract of School Admission Register with Admission No. 213 date of Admission 15-4-2019 issued by the Principal, MES Central School, Anakkapara of my son Anirudh. S is one and the same person. Hereafter, I will be known by the name Rajitha. R only.

This change will come into effect in all records related to me.

Anjumoorthy,
16-2-2021.

REJITHA.U. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Niggil Chandran, Kochuparakkal House, Palakkuzhy P. O., Alathur Taluk, Palakkad-678 684, now working as Junior Clerk in Shoranur Co-operative Urban Bank Ltd. No. F 1639, holder of S. S. L. C. No. D 305003 with Register No. 672259 of March 2004, Higher Secondary Examination Certificate No. HSE 417539 with Register Number 2229055 of March 2006 issued from Board of Higher Secondary Examination, Government of Kerala, Bachelor of Commerce Certificate No. 224209 with Register Number ALAGBP0318 of April 2009 issued from Calicut University, Master of Business Administration Certificate No. 320528 with Register Number 0935F0682 of July 2011 issued from Bharathiar University, Coimbatore, Birth Certificate with Registration No. 1436/1988, date of Registration 8-6-1988, issued by the Registrar of Birth and Death, Perumbavoor Municipality, Election Identity Card No. DLV1768506 dated 3-5-2012 issued by the Electoral Registration Officer, Alathur LA Constituency, Driving License No. 49/2773/2011 dated 25-1-2016, issued by the Asst LA, Alathur, PAN Card No. APCPC4215J, issued from Income Tax Department, Government of India, Marriage Certificate with Registration No. 145/2020, date of Registration 26-6-2020, issued by the Local Registrar of Marriages (Common) Kothamangalam Municipality, Passport No. K3509337, dated 13-6-2012, issued by the Passport Granting Officer, Passport Office, Malappuram have changed my name as Nikhil Chandran.

This change will come into effect in all records related to me.

Palakkuzhy,
20-2-2021.

NIGGIL CHANDRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nirmala. C. R., Kumbrottil House, Muthukurussi P. O., Mannarkkad Taluk, Palakkad-678 593, holder of S. S. L. C. Book No. J 237140 with Register No. 481870 of March 1997, in the Pre-Degree Examination Folio No. 02281 with Register No. 33377 of April 1999, Folio No. 09169 with Register No. 14879 of September 1999 both the above Certificates issued from Calicut University, in the Marriage Certificate with Registration No. 23/08 (cm) date of Registration 31-7-2008 issued by the Local Registrar of Marriages and Special Grade Secretary, Mannarkkad Grama Panchayat, in the Election Identity Card No. AZV0011155 dated 24-10-2008 issued by the Electoral Registration Officer, Kongad LA Constituency, in the Driving Licence No. 50/914/2018 dated 23-2-2018 issued by the Asst. LA, Mannarghat, in the Birth Certificate of my son Adarsh Krishna. K with

Registration No. 198/2003, date of Registration 14-1-2003 issued by the Registrar of Birth and Death, Mannarkkad Municipality, in the S. S. L. C. No. T 109616 with Register No. 430490 of March 2018 of my son Adarsh Krishna. K, in the Higher Secondary Examinations Certificate No. 332343 with Register No. 7238136 of March 2020 issued from Board of Higher Secondary Examinations, Govt. of Kerala of my son Adarsh Krishna. K, also known as Nirmala in the Ration Card No. 1949101284 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad, known as Nirmala Unni in the Pension Payment Order No. 09/97/B/S/00950/2007 dated 21-6-2007 issued from Office of The C.D.A. (Navy) Mumbai of my husband Unni Krishnan. K, in the Indian Naval Service and Release Certificate Sl. No. 33889 dated 31-7-2007 issued by the Commander, Officer-in-charge, Release Centre, Bureau of Sailors, Mumbai of my husband Unni Krishnan. K is one and the same person. Hereafter I will be known by the name Nirmala Unni only.

This change will come into effect in all records related to me.

Muthukurussi,
24-2-2021.

NIRMALA. C. R.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayasurya. V, Vadakkepurath House, Chirapadam, Thenkara P. O., Mannarkkad Taluk, Palakkad-678 582, holder of S. S. L. C. No. R 122859 with Register No. 441775 of March 2016, in the Board of Higher Secondary Examination Certificate No. HSE 3/2018/266940 with Register No. 5260505 of March 2018, Certificate No. HSE 7/2018/058504 with Register No. 5260505 of June 2018 (IMP) both the above Certificates issued from Board of Higher Secondary Examination, Govt. of Kerala, in the PAN Card No. BNGPV1816H issued from Income Tax Department, Govt. of India, in the Election Identity Card No. ZET6123657 dated 9-12-2019 issued by the Electoral Registration Officer, Mannarkkad Constituency, also known as Jayasurya in the Birth Certificate with Registration No. 1229/1999, date of Registration 20-4-1999 issued by the Registrar of Births and Deaths, Mannarkkad Municipality, in the Ration Card No. 1949052537 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Mannarkkad is one and the same person. Hereafter I have changed my name as Surya. V.

This change will come into effect in all records related to me.

Thenkara,
24-2-2021.

JAYASURYA. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Moossa. P., Parambil (H), Kalladipatta P.O., Pattambi Taluk, Palakkad District-679 313, holder of S. S. L. C. Book No. AC 303930 with Register No. 181768 of April 1974, also known as Moosa. P. in the Driving Licence No. 52/287/1986 dated 12-8-2016 issued by the Asst. LA, Pattambi, known as Moosakkutty in the Election Identity Card No. KL/08/044/345031 dated 8-12-1998 issued by the Electoral Registration Officer, Pattambi LA Constituency, in the Ration Card No. 1976006666 (Sl. No. 7) dated 1-7-2018 issued by the Taluk Supply Officer, Pattambi, in the Election Identity Card No. DLL1835669 dated 1-3-2004 issued by the Electoral Registration Officer, Pattambi LA Constituency of my son Faris, known as Parambil Yousef Moosakutty in the PAN Card No. ADTPM5735E issued by the Commissioner of Income Tax, Cochin, known as Moosakutty Parambil Yousef in the Passport No. R 3528290 dated 28-8-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin, in the Passport No. T8870969 dated 29-8-2019 issued by the Deputy Passport Officer, Regional Passport Office, Kochi, of my wife Ramla Beegam Kaipally, known as Moosakkutti in the Election Identity Card No. TJO2498376 dated 10-12-2019 issued by the Electoral Registration Officer, Pattambi Assembly Constituency of my wife Ramla Beegam. K, known as Moosakutty in the Birth Certificate of my daughter P. M. Farbi with Registration No. 3224/97, date of Registration 2-7-1997 issued by the Registrar of Births and Deaths, Ottapalam Municipality, in the Secondary School Examination (Session: 2012-14) Grade Sheet cum Certificate of Performance S. No. SSE/2014/0974290 with Roll. No. 4207464 issued from CBSE, Delhi, of my daughter P. M. Farbi, in the Marriage Certificate of my daughter P. M. Farbi with Registration No. 159/2019, date of Registration 24-7-2019 issued by the Local Registrar of Marriages (Common), Mannanchery Grama Panchayath, in the Birth Certificate of my son P. M. Faris with Registration No. 2047/85, date of Registration 15-10-1985 issued by the Registrar of Births and Deaths, Kunnankulam Municipality, in the Marriage Certificate of my daughter Fathima Fasna. P. M with Registration No. 145/10, date of Registration 24-5-2010 issued by the Secretary and Registrar of Common Marriage, Ongallur Grama Panchayath, in the Birth Certificate of my daughter Farseena. P. M with Registration No. 1058/1993, date of Registration 17-6-1993 issued by the Registrar of Birth and Death, Kunnankulam Municipality, known as Moosakkutty in the Election Identity Card No. TJO 0672311 dated 17-1-2016 issued by the Electoral Registration Officer, Pattambi Assembly Constituency of

my daughter Farbi, known as P. Y. Moosakutty in the all India Secondary School Examination, 2001 Certificate S No. 2001 022740 with Roll No. 4123300 of March 2001 issued from CBSE, Delhi of my son P. M. Faris, in the all India Senior School Certificate Examination, 2003, S.No. SSCE/2003/082381 with Roll No. 4213759 of March 2003 issued from CBSE, Delhi of my son P. M. Faris, in the PAN Card No. AASPF1837C issued from the Income Tax Department, Govt. of India of my son Faris. P. M, in the All India Secondary School Examination, 2009 Certificate S No. SSE/2009/0278552 with Roll No. 4152787 of March 2009 of my daughter Farseena. P. M, in the All India Senior School Certificate Examination, 2011 Certificate No. SSCE/2011/223486 with Roll No. 4634680 of March 2011 of my daughter Farseena. P. M, both the above Certificates issued from CBSE, Delhi, in the Marriage Certificate of my daughter Farseena. P. M with Registration No. 145/2014, date of Registration 12-6-2014 issued by the Local Registrar, Ongallur Grama Panchayat, known as P. Y. Moosa Kutty in the Marriage Certificate of my son Faris. P.M with Registration No. 168/10, date of Registration 22-5-2010 issued by the Special Registrar of Marriages, Vallathol Nagar Grama Panchayath, known as Moosa Kutty in the Birth Certificate of my daughter Fathima Fasna. P. M with Registration No. 2638, date of Registration 5-11-1990 issued by the Registrar of Births and Deaths, Trichur Municipality, known as Moosakutty. P.Y in the All India Secondary School Examination, 2007 Certificate S. No. SSE/2007/412440 with Roll No. 4153127 of March 2007 of my daughter Fathima Fasna. P. M in the All India Senior School Certificate Examination, 2009 S No. SSCE/2009/0203976 with Roll No. 4629366 of March 2009 of my daughter Fathima Fasna. P. M, both the above Certificates issued from CBSE, Delhi, known as Parambil Yoosaf Moosakutty in the Passport No. R2436789 dated 30-4-2017 issued by the Asst. Consular Officer, Embassy of India Doha (Qatar) of my son Faris Parambil Moosakutty, known as Moosa Kutty Parambil Yoosaf in the Passport No. J9710835, dated 1-8-2011 issued by the Passport Granting Officer, Passport Office, Malappuram of my daughter Fathima Fasna Muhamed Sadik, known as Moosakutty Parambil Yoosaf in the Passport No. M7756650, dated 7-4-2015 issued by the Passport Officer, Passport Office, Malappuram of my daughter Farseena Shabab, is one and the same person. Hereafter I will be known by the name P.Y. Moosakutty only.

This change will come into effect in all records related to me.

Kalladipatta,
26-2-2021.

MOOSSA. P.

NOTIFICATION

I, Amuda. M, Vimal House, Pathukudi, Mannarkkad P. O., Mannarkkad Taluk, Palakkad-678 582 do, hereby notify for the informaiton of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Mudaliyar in my S. S. L. C. No. E 096666 with Register No. 197354 of March 2005 is corrected as Hindu-Kaikolan vide Certificate No. C1-2021/1122/9/300 dated 19-2-2021 issued by the Tahsildar, Mannarkkad Taluk.

This correction will come into effect in all records related to me.

Mannarkkad,
25-2-2021.

AMUDA. M

NOTIFICATION

I, Priyanka. L. S, Kavitha Bhavan, Ambalavattom Post, Panamanna, Ottapalam Taluk, Palakkad-679 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Roman Catholic Latin in my S. S. L. C. No. K-323145 with Register No. 287599 of March 2010, is corrected as Christian, Latin Catholic vide Community Certificate No. SR C1-237/2021 dated 27-2-2021, issued by the Tahsildar, Taluk Office, Ottapalam.

This change will come into effect in all records related to me.

Ambalavattom,
1-3-2021.

PRIYANKA. L. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suhaila. M. M., Poozhikkunnath House, Kothachira P. O., Pattambi Taluk, Palakkad-679 535, holder of S. S. L. C. No. R 198220 with Register No. 405571 of March 2016, in the Higher Secondary Examination Certificate No. HSE 3/2018/224428 with Register No. 5218838 of March 2018 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Marriage Certificate No. 19/2019, dated 14-10-2019 issued by the Sub Registrar, Thrithala, also known as Suhaila in the Birth Certificate with Registration No. 473/2001, date of Registration 23-2-2001 issued by the Registrar of Births and Deaths, Nagalassery Grama Panchayat is one and the same person. I have embraced Hinduism from Islam Muslim Community vide Certificate No. C1/1788/21 dated 22-2-2021 issued by the Tahsildar, Taluk Office, Pattambi with a new name Shailu Vipin. Hereafter I will be a member of Hindu Religion and will be known by the name Shailu Vipin and will sign accordingly.

This change will come into effect in all records related to me.

Kothachira,
24-2-2021.

SUHAILA. M. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kadeeja Thekkumkolil, Kunduthodi House, Vettilappara Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of School Admission Register Extract with Admission No. 181, date of Admission 31-5-1986, of M.H.M.A.U.P. School, Vavoor, Cheakod, also known as Mymoona in the Birth Certificate with Registration No. 408/1998, date of Registration 20-10-1998, issued by the Registrar of Births and Deaths, Cheacode Grama Panchayat, of my daughter Thoufaila and in the S. S. L. C. No. R 111696 with Register No. 381228, of March 2016, of my daughter Ansira K.T., as Maimoona in the Birth Certificate with Registration No. 2451/2000, date of Registration 20-12-2000, issued by the Sub Registrar of Births and Deaths, Mokkam Grama Panchayat, of my another daughter Ansira, and in the Birth Certificate with Registration No. 534/2003, date of Registration 20-3-2003, issued by the Sub Registrar of Births and Deaths, Mokkom Grama Panchayat, of my minor daughter Jasna, is one and the same person. Hereafter I have changed my name as Mymoona Thekkumkolil.

This change will come into effect in all records related to me.

Vettilappara,
16-2-2021.

KADEEJA THEKKUMKOLIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Salmanulfaris Koothradan, Koothradan House, Kalambadi, Malappuram Post, Ernad Taluk, Malappuram District, Pin-676 505, holder of S. S. L. C. No. N 583960 with Register No. 440607 of March 2013, Higher Secondary Examination Certificate No. HSE 2/2015/388784 with Register No. 2384150 of March 2015, of Board of Higher Secondary Examination, Government of Kerala, also known as Salmanul Faris in the Birth Certificate with Registration No. 5063, date of Registration 31-10-1996, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality and in the Electoral Identity Card No. RYR0762377, dated 9-1-2016, issued by the Electoral Registration Officer, Malappuram Constituency, and as Salmanulfaris in the Ration Card No. 2051171306, (Sl. No. 2) issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I will be known by the name Salmanul Faris only.

This change will come into effect in all records related to me.

Malappuram,
5-3-2021.

MOHAMMED SALMANULFARIS KOOHTRADAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunheevi. C., Chenakkal House, Ayyarpoyil, Nilambur R S Post, Nilambur Taluk, Malappuram District, Pin-679 330, holder of S. S. L. C. No. R 286591 with Register No. 366870 of March 2016 and mentioned in the Ration Card No. 2052124572 (Sl. No. 4), issued by the Taluk Supply Officer, Nilambur, also known as Kunhive in the Birth Certificate with Registration No. 3028/2000, date of Registration 28-7-2000, issued by the Registrar of Births and Deaths, Nilambur Grama Panchayat, is one and the same person. Hereafter I have changed my name as Jasla Beevi. C.

This change will come into effect in all records related to me.

Nilambur R S,
16-1-2021.

KUNHEEVI.C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ummer Koya M. P, Kalarikkal House, Chennara P. O., Perunthiruthi (Via), Mangalam, Tirur Taluk, Malappuram District, Pin-676 561, holder of S. S. L. C. No. 157500 with Register No. 421941 of March 1999, also known as Ummer Koya Moosantepurakkal in the Driving Licence No. 55/5375/2014, dated 24-4-2014, issued by the Asst. LA, Tirur, known as Ummer Koya Moosante Purakkal in the Passport No. J6999081, dated 27-7-2011, issued from Embassy of India, Abu Dhabi, U.A.E, known as Omer Farook in the Ration Card No. 2054185252 (Sl. No. 4), dated 27-4-2019, issued by the Taluk Supply Officer, Thirur and in the Permanent Account No. AECPO6271R, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Omer Farook. K and will sign accordingly.

This change will come into effect in all records related to me.

Chennara,
18-2-2021.

UMMER KOYA M. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Remyamol. G, Nishiya Apartment, 2/336 I, 14th Mile, Olipram Kadavu, Thenhipalam Post, Tirurangadi Taluk, Malappuram-District, Pin-673 636, now working as University Assistant, Pareeksha Bhavan, University of Calicut, holder of S. S. L. C. No. A 392675, with Register No. 289747, of March 2000, Higher Secondary Examination (Class XII) Certificate No. HSE 285477, with Register No. 557585, of March 2002, of Board of Higher Secondary Examination, Government of Kerala, Bachelor of Commerce, (Co-operation) Degree Certificate No. 065641, with Register No. 510289/April 2004, of University of

Kerala, Marriage Certificate No. C6. 834/08 CM, dated 19-11-09, with Registration No. 226/09 CM, issued by the Secretary & Registrar of Marriages, Mararikulam Grama Panchayat and mentioned in the Birth Certificate with the Registration No. 2400/2011, date of Registration 4-11-2011, issued by the Registrar of Birth, Death & Marriage, Cherthala Municipality, of my minor son Ishan M Pillai, also known as Remya M. Pillai in the Employment Certificate No. 2802/AD-A-ASST-1/2012/CU, dated 11-1-2021, issued by the Registrar, University of Calicut, as Remya Manikandan Pillai in the Driving License No. KL65/20200008307, date of issue 3-11-2020, issued by the Assistant Licensing Authority, SRTO, Thirurangadi, PAN Card with Permanent Account No. AONPR9890N, issued from the Income Tax Department, Government of India, and in the Birth Certificate with Registration No. 747/2018, date of Registration 26-5-2018, issued by the Sub Registrar of Birth and Death, Thanneermukkom Grana Panchayath, of my another minor son Vihaan Manikandan Pillai, in the Residence Certificate No. J1 194/20 dated 8-1-2021, issued by the Junior Superintendent. Thenhipalam Grama Panchayat and as Pillai Remya Manikandan in the Passport No. N 7465377, date of issue 2-3-2016, issued from the Passport Office, Thane, is one and the same person. Hereafter I will be known by the name Remya Manikandan Pillai only.

This change will come into effect in all records related to me.

Malappuram,
12-1-2021.

REMYAMOL. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashraf Puthusseri, Puthusseri House, Karinkallathani, Thazhekodde Post, Perinthalmanna Taluk, Malappuram District, Pin-679 322, holder of School Admission Register Extract with Admission No. 2462, date of Admission 3-6-1974, of A.M.U.P. School, Poovathani, also known as Ashraf in the Ration Card No. 2053112063, (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, as Mohammed Ashraf. P. in the Birth Certificate with Registration No. 6562, date of Registration 7-9-1998, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my son Mohammed Muhsin.P., and as Puthussery Ashraf in the Birth Certificate with Registration No. 8462/2006, date of Registration 28-10-2006, issued by the Sub-Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor daughter Fathima Fida. P, is one and the same person. Hereafter I have changed my name as Mohammed Ashraf.P.

This change will come into effect in all records related to me.

Thazhekodde,
18-2-2021.

ASHRAF PUTHUSSERI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rafeek M, Rosh Mahal, Nadapuram Road, 10/953 Madappally College P. O., Vadakara Taluk, Kozhikode District-673 102, holder of S. S. L. C. Book No. C 046483 with Register No. 297271 of March 1990, entered as Mohammed Rafeeque Malik. P in the Birth Certificate of my son Muhammed Shariz E K (Registration No. 6413/2008 with Registration date 30-6-2008 issued by the Registrar of Births and Deaths Health Inspector Gr. 1, Thalassery Municipality), in the School Abstract of my son Muhammad Shariz E K Admission No. 21449 date of Admission 23-5-2018 issued by the Headmaster, St. Joseph's Higher Secondary School, Thalassery, entered as Rafeek Malik P in the Birth Certificate of my son Muhammed Aman Malik (Registration 5754/2012 date of Registration 23-5-2012 issued by the Registrar of Births and Deaths Health Inspector Gr. 1 Thalassery Municipality) entered as Rafeeque Malik P in the School Abstract of my son Muhammed Aman Malik Admission No. 1622 date of Admission 24-8-2016 issued by the Principal Alif English Medium School M. M. Ali Road Kayyath, Thalassery-670 101, entered as Rafeek Muhammad Malik in the Marriage Certificate No. 20AA 484721 issued by the Khazi at Karakkad Jumaath Palli, Nadapuram Road, P. O. Madappali, Vadakara, Kozhikode, entered as Rafeeq Muhammad Malik in the Election Identity Card No. TXA0691493 issued on 22-4-2016 by the Electoral Registration Officer, 20 Vadakara is one and the same person. Hereafter I will be known by the name as Rafeeq Muhammad Malik only.

This change will come into effect in all records related to me.

Chathamangalam.

RAFE EK M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhabdulla Chenikandiyil, Surabhi House, Kummancode P. O., Nadapuram (via), Vadakara Taluk, Kozhikode District, Pin-673 504, holder of Madrassa, Certificate Admission No. 1226 date of Admission 12-6-1971 issued by the Tha-Aleemulislam Madrassa P. O. Nadapuram, Pin-673 504, entered as Abdulla Assan in the PAN Card No. AHMPC4975H issued from Income Tax Department Government of India, in the Passport No. U3680490 issued on 2-9-2020 by the Regional Passport Officer, Regional Passport Office, Kozhikode, entered as Abdulla C.K.K in the Birth Certificate of my

Gaz. No. 14/2021/DTP (Part IV).

daughter Suhana. C.K (Registration No. 1626 date of Registration 10-6-1990 issued by the Health Officer and Registrar of Births and Deaths, Corporation), in the S. S. L. C. Certificate of my daughter Rusniya Shervin (Certificate No. K-379934 with Register No. 187596 of March 2010), in the S. S. L. C. Certificate of my daughter Suhana.C.K (Certificate No. F 160828 with Register No. 199276 of March 2006), entered as C.K.K. Abdulla in the Birth Certificate of my son Kenz Ahammad (Registration No. 816/2008 date of Registration 2-3-2008 issued by the Sub Registrar of Births and Deaths, Sultan Bathery Grama Panchayath), in the S. S. L. C. Certificate of my Son Kenz Ahammad (Certificate No. T723384 with Register No. 288157 of March 2018), entered as Abdulla in the Birth Certificate of my daughter Rusniya Shervin (Certificate with Register No. 659 date of Registration 8-11-1993 issued by the Health Officer and Registrar of Births and Deaths, Corporation of Calicut) and also known as C.K Kunhabdulla in the Ration Card No. 2157060282 (Sl. No. 5) issued on 15-3-2017 by the City Rationing Officer, Kozhikode North is one and the same person. Hereafter I will be known by the name as Abdulla Assan only.

This change will come into effect in all records related to me.

Nadapuram.

KUNHABDULLA CHENIKANDIYIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishnan Kunnath, Thazhe eenamchery House, Parambil P. O., Kozhikode District, Pin-673 012, holder of School Extract Admission No. 992 date of Admission 1-6-1966 issued by the Headmaster, M.A.M.U.P. School, Parambilkadavu, entered as Krishnan E in the S S L C Certificate of my daughter Vaishnavi T.E No. S 516187 with Register No. 486708 of 2017 March, and entered as Krishnan in the Birth Certificate of my daughter Vaishnavi T.E (Registration No. X11/11611/2002 date of Registration 11-7-2002, issued by the Registrar of Births and Deaths Corporation of Calicut, in the Election Identity Card No. KL/05/027/432106 issued on 15-10-1998 by the Electoral Registration Officer, Kunnangalam LA Constituency, in the Ration Card No. 2159049359 (Sl. No. 4) issued on 15-3-2017 by City Rationing Officer, Kozhikode, is one and the same person. Hereafter I will be known by the name Krishnan T. E only.

This change will come into effect in all records related to me.

Parambil.

KRISHNAN KUNNATH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saseendran. U. V, Unikkandaveetil, Kayakkodi P. O., Via. Kuttiadi, Kozhikode District, Pin-673 508, holder of School Admission Register Certificate No. 251 with date of Admission 6-6-1983 by Headmaster, K.P.E.S High School, Kayakkodi, Vadakara, also known as Sajeevan in the Election Identity Card No. KL/03/018/445718 issued on 23-2-1999 by the Electoral Registration Officer, Nadapuram Assembly Constituency, in the Ration Card No. 2161091352 (Sl. No. 4) issued on 24-1-2021, by the Taluk Supply Officer, Vadakara is one and same person. Hereafter I have changed my name as Sajeevan.U.V.

This change will come into effect in all records related to me.

Kayakkodi,
19-2-2021.

SASEENDRAN. U. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhammed N, Koodomkandy House, Narikootumchal, Karandode P. O., Kayakkodi, Vadakara Taluk, Kozhikode District, Pin-673 508, holder of SSLC Book No. B 017551 with Register No. 221682 of March 1989, entered as Ammed K K in the Birth Certificate of my son Muhammad Sinan. A.S (Registration No. 14718/2007 date of Registration 11-5-2007 issued by the Sub Registrar of Births and Deaths, Kozhikode Corporation), in the Birth Certificate of my son Aman Aibak (Registration No. 5190/2019 date of Registration 21-2-2019 issued by the Registrar of Births and Deaths, Kozhikode Corporation), entered as Ammad in the SSLC Certificate of my daughter Lulu. K Certificate No. S 592908 with Register No. 453413 of March 2017, in the Driving License of my daughter Lulu. K, No. KL 7720200007480 issued on 5-7-2019 by the SRTO Perambra, entered as Ammed Poyilanki in the Birth Certificate of my daughter Lulu. K (Registration No. VI/5023/2000 date of Registration 23-9-2000 issued by the Health Officer and Registrar of Births and Deaths, Kozhikode Corporation), entered as Ammad in the Ration Card No. 2161160016 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Vadakara Taluk, and also known Ammad Nottan in the PAN Card No. CAHPA6968C issued by the Income Tax Department, Government of India is one and the same person. Hereafter I will be known by the name as Ammad Nottan only.

This change will come into effect in all records related to me.

Narikootumchal,
15-2-2021.

KUNHAMMED N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Santha K, Kallupurayil House, Vattoli P. O., Ambalakupangara, Kozhikode District, Pincode-673 507, holder of School Admission Register Certificate No. 8561 with date of Admission 27-5-1999 by Govt. Higher Secondary School, Tuvvur, in the Marriage Certificate No. 1575/2019 with Registration No. 54/2019 date of Registration 15-2-2019 issued by Local Registrar of Marriages (Common), Pandikkad Grama Panchayath, and entered as Santha in the Election Identity Card No. HMP2422038 issued on 20-2-2008 by the Electoral Registration Officer, Wandoor L A Constituency, in the Ration Card No. 2161086028 (Sl. No. 4) issued on 15-3-2017, by the Taluk Supply Officer, Vadakara, is one and the same person. Hereafter I have changed my name as Sandra.K

This change will come into effect in all records related to me.

Vattoli,
20-2-2021.

SANTHA K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Imbichipathummabi. N, AM House, Amoli Paramb, Odumbrakadavu Road, Thiruvannur P. O., Kozhikode Taluk, Kozhikode District, Pin-673 029, holder of Extract of School Admission Register No. 8257 with Admission date 8-6-1992 issued by the Headmistress, Calicut Girls High School, Kundungal, Calicut-673 003, entered as Bichipathu in the Ration Card No. 2158043334 issued on 15-3-2017 by the City Rationing Officer, Kozhikode, in the Marriage Certificate issued on 15-1-2013 by the Chief Kazi of Calicut, Miskal Masji, Kuttichira, Calicut-673 001, in the SSLC Certificate of my son Mahanna Muhammed. A.T Certificate No. T 461141 with Register No. 281534 of March 2018, entered as Bichipathu. A M in the Birth Certificate of my daughter Thamanna A T (Registration No. 35196/2011 date of Registration 24-11-2011 issued by the Registrar of Births and Deaths, Kozhikode Corporation), entered as Fathima in the Birth Certificate of my son Mahanna Mohammed A T (Registration No. 11/1750/2002 date of Registration 28-10-2002 issued by the Registrar of Births and Deaths, Kozhikode Corporation), entered as Fathima A. M in the Birth Certificate of my daughter Jannath Shirin (Registration No. 16485/2005 date of Registration 16-9-2005 issued by the Registrar of Births and Deaths, Corporation of Calicut) is one and the same person. Hereafter I have changed my name as Bichipathu. N.

This change will come into effect in all records related to me.

Thiruvannur.

IMBICHIPATHUMMABI. N.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sanila. M, Ananya House, Mudakkazhi, Poyilthazham, Farook College P. O., Ramanattukara, Kozhikode District, Pincode-673 632, have changed the name of my minor son M.R.Anal holder of School Admission Register No. 21979 issued on 19-1-2021 by Headmaster, Farook Higher Secondary School, P. O. Farook College in the Birth Certificate with Registration No. 1185/2006, date of Registration 9-10-2006, issued by the Registrar of Birth & Death, Feroke Grama Panchayat as Anav. M R.

This change will come into effect in all records related to him.

Poyilthazham.

SANILA. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abu Jubairiya V.P, Greenwich, Major Santhosh Road, West Nadakkavu, Nadakkavu P. O., Kozhikode Taluk, Kozhikode District, Pin-673 011, holder of SSLC Book No. B J 723942 (Duplicate) with Register No. 266563 of March 1996, entered as Jubairiya Salma in the Birth Certificate with Registration No. 383/1979, date of Registration 14-2-1979 issued by the Registrar of Births and Deaths, Manjeri Municipality, in the PAN Card No. CCYPS2452J issued from Income Tax Department, Government of India, in the Ration Card No. 2157031449 (Sl. No. 3) issued on 18-11-2019 by the City Rationing Officer, North, Kozhikode, in the Passport No. L9809733 issued on 23-6-2014 by the Assistant Passport Office, Kozhikode, in the Passport of my son Sahil Ahamed Passport No. S0862609 issued on 11-7-2018 by the Deputy Passport Officer, Passport Office, Kozhikode, entered as Jubairiya Valiya Veedu Parambu in the Birth Certificate of my son Sahil Ahamed (Registration No. III/3596/2000, date of Registration 31-10-2000 issued by the Registrar of Births and Deaths, Kozhikode Corporation is one and the same person. Hereafter I will be known by the name as Jubairiya Salma only.

This change will come into effect in all records related to me.

Nadakkavu,
18-2-2021.

ABU JUBAIRIYA V. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreemathi, Parol House, Perumanna P. O., Kozhikode Taluk, Kozhikode District, Pin-673 019, holder of Election Identity Card No. NVK0671818 issued on 22-10-2015 by the Electoral Registration Officer, 30, Kunnamangalam, in the

PAN Card No. NKPPS1149E issued from Income Tax Department, Government of India, in the Ration Card No. 2159054313 issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode Taluk, entered as Sreemau in the Pension Certificate of my husband Parol Sreedharan Regiment No. 1293780-Rank, NAIK), PPO No. S/JN/24836 issued on 9-5-1991 by the Lt/Capt.Asst. Record Officer for Commanding Officer, Topkhana Abhilekh Artillery Records, Nasik Road Camp is one and the same person. Hereafter I will be known by the name as Sreemau only.

This change will come into effect in all records related to me.

Perumanna.

SREEMATHI

NOTIFICATION

I, Princy N P, Sabari House, Pillangat Parambu, Kottamparambu P. O., Kozhikode Taluk, Kozhikode District-673 008, do hereby notified for the information of all concerned authorities and the public that I have changed the name of my minor son Nainesh M.R in the Extract of School Admission Register with Admission No. 11011, date of Admission 30-5-2014 issued by the Headmistress, St. Antony's AUP School, Kozhikode, in the Birth Certificate with Registration No. 18585/2008, date of Registration 25-6-2008 issued by the Sub Registrar of Births & Deaths, Kozhikode Corporation as Nainesh. P.

This change will come into effect in all records related to him.

Kozhikode.

PRINCY N P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sabeera. O, Appanthoduka House, Puthur P. O., Ambalakkandy, Omasseri, Thamarassery Taluk, Kozhikode District, Pin-673 582, holder of Extract of School Admission Register No. 4910 with Admission date 3-6-1981 issued by the Headmistress, Manipuram AUP, Manipuram P. O. S, entered as Naseema in the Ration Card No. 2178047461 issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, in the Marriage Certificate No. 580 issued on 30-5-2013 by the Secretary, Kaniyarkandam Jumamasjid Mahallu Committee, Puthur P. O., Omassery, Kozhikode, Pin-673 582, entered as Naseema Othayoth in the Passport No. M8375478 issued on 1-5-2015 by the Regional Passport Officer, Regional Passport Office, Kozhikode is one and the same person. Hereafter I have changed my name as Naseema. O.

This change will come into effect in all records related to me.

Omassery,
15-2-2021.

SABEERA. O

NOTIFICATION

I, Padmanabhan. A.K s/o Sankaran Kutty, Asarikunnath House, Panangad Village, Kannadipoyil P. O., Thamarassery Taluk, Kozhikode District, Pin-673 612, do hereby notify for the information of all concerned authorities and the public that my Caste which is wrongly entered as Hindu-Kammala, in my SSLC Book Number C 060808 with Register Number 397606 of March 1984 is corrected as Hindu-Viswakarma-Asari vide Certificate Number K.Dis-CI-7572/2019 dated 3-2-2020 issued by the Tahsildar, Thamarassery.

This correction will come into effect in all records related to me.

Thamarassery.
16-2-2021.

PADMANABHAN. A.K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manoj Kumar. K. P Kalladaparambil, Eliyodan Parambil House, Poomala Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of S S L C Book No. H 107853 with Register Number 238678 of March 1996, also known as Manoj Kumar K P in the Driving Licence No. 73/237/2017 dated 24-1-2017 issued by Asst. LA, Sulthan Bathery and known as Manoj in the Ration Card No. 2263071020 dated 15-3-2017 issued by the Taluk Supply Officer, Sulthan Bathery is one and the same person. Hereafter I will be known by the name Manoj. E. R only.

This change will come into effect in all records related to me.

Sulthan Bathery,
2-2-2021.

MANOJ KUMAR. K. P KALLADAPARAMBIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Fawaz, Baithul Noor, P. O. Mattool North, Kannur District, Pin-670 325, holder of S.S.L.C. No. P 136491 with Register No. 126537 of March 2014, Higher Secondary Examination Certificate No. HSE 5/2016/411580 with Register No. 3419387 dated 10-5-2016 issued from Board of Higher Secondary Examination, Thiruvananthapuram, Driving Licence No. 59/3521/2017 dated 20-3-2017 issued by the ALA, Thaliparamba, also known as Muhammed Fawaz M.P. in the PAN Card No. FTCPM8765E issued by the Income Tax Department, Govt. of India and as M.P. Muhammed Fawaz in the Birth Certificate with Registration No. 493/1996, date of Registration 11-11-1996 issued by the Registrar of Births

and Death, Madayi Grama Panchayath, is one and the same person. Hereafter I have changed my name as Muhammed Fawaz.

This change will come into effect in all records related to me.

Mattool,
17-2-2021.

FAWAZ

NOTIFICATION

I, Benny P. J., Puthiyampuram (H), Kiliyanthara P. O., Vallythode, Kannur District, Pin-670 706, do hereby notify for the information of all authorities concerned and the public that my minor son Christo Benny, holder of Abstract of School Admission Register with Admission No. 1254, date of Admission 27-3-2012 issued by the Principal, Benhill English School, Iritty, also known as Christo in the Birth Certificate with Registration No. KE308, date of Registration 24-1-2007 issued from Health Department, Municipal Corporation of Greater Mumbai, Government of Maharashtra, is one and the same person. Hereafter he will be known by the name Christo Benny only.

It is further notified that my another minor son Charls Benny, holder of Abstract of School Admission Register with Admission No. 1596, date of Admission 21-4-2015 issued by the Principal, Benhill English School, Iritty, also known as Charls in the Birth Certificate with Registration No. 740418984, date of Registration 9-3-2009 issued from Health Department, Municipal Corporation of Greater Mumbai, Government of Maharashtra, is one and the same person. Hereafter he will be known by the name Charls Benny only.

The above changes will come into effect in all records related to them.

Vallythode,
18-2-2021.

BENNY P. J.

NOTIFICATION

I, Saranya Unnikrishnan, Sayoojyam, Podikkundu, Pallikunnu P. O., Kannur District, Pin-670 004, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Thiyya in my S.S.L.C. C No. 599955 with Register No. 123196 of March 2003 is corrected as Hindu-Nair vide Certificate No. K.Dis. 2946/2021/G3 dated 12-2-2021 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Kannur,
22-2-2021.

SARANYA UNNIKRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajisha P., Kunduparambath, P. O. Mokeri, Kannur District, Pin-670 692, have changed the name of my minor daughter Sringa Lakshmi, holder of Extract of School Admission Register with Admission No. 1449, date of Admission 20-5-2019 issued by the Headmistress, Govt. L. P. School, Panoor, Birth Certificate with Registration No. 1965/2013 date of Registration 26-2-2013 issued by the Registrar of Births, Deaths & Marriages, Health Inspector Gr.1, Thalassery Municipality, as Ivana S. Sreejesh.

This change will come into effect in all records related to her.

Mokeri,
18-2-2021.

SAJISHA P.

NOTIFICATION

I, Soudha K., Nallankandy Quarters, P. O. Muzhappala, Kannur District, Pin-670 611, do hereby notify for the information of all authorities concerned and the public that, my minor daughter Megavadhi M., holder of Extract of School Admission Register with Admission No. 3318, date of Admission 24-3-2018 issued by the Headmistress, St. Peter's L.P. School, Burnacherry, also known as Meghavathi M. in the Birth Certificate with Registration No. 11866/2012, date of Registration 29-10-2012 issued by the Registrar of Births and Deaths, Health Inspector Gr. 1, Thalassery Municipality, in the Ration Card No. 2366192751 (Sl. No. 2) dated 18-5-2019 issued by the Taluk Supply Officer, Kannur, is one and the same person. She has embraced Islam Religion from Hindu-Thattan Community with a new name Fathimathul Safa K. Hereafter she will be a member of Islam Religion.

This change will come into effect in all records related to her.

Kannur,
24-2-2021.

SODHA K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mathew K.J., Kalapurakal House, P. O. Payyavoor, Kannur District, Pin-670 633, holder of S.S.L.C. Book No. 670 360 with Register No. 197311 of March 1979, Driving Licence No. 13/2393/1981 dated 17-7-2019 issued by the ALA, Thaliparamba, also known as Joy in the S.S.L.C. No. L 510127 with Register No. 533662 of March 2011 of my daughter Reshma Chinnu Joy, and as Mathew in the Birth Certificate of my daughter Reshma Chinnu Joy with Registration No. 497/1996, date of Registration

6-6-1996 issued by the Registrar of Births and Deaths, Sreekandapuram Municipality is one and the same person. Hereafter I will be known by the name Joy only.

This change will come into effect in all records related to me.

Payyavoor,
24-2-2021.

MATHEW K. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ziyad. K., Kadamgot House, Kottayampoyil P. O., Pathayakunnu, Kannur District, Pin-670 691, have changed the name of my minor daughter Fathimath Zahra. P, holder of Birth Certificate with Registration No. 1394/2018 date of Registration 16-2-2018 issued by the Registrar of Births and Deaths & Marriage, Health Inspector Grade 1, Thalassery Municipality, as Fathimath Zahra. K.

This change will come into effect in all records related to her.

Kottayampoyil,
16-2-2021.

ZIYAD. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manoj K.J., Kanjirampambal House, Alacherry P. O., Kolayad, Kannur District, Pin-670 650, holder of S.S.L.C. No. N 125408 with Register No. 533143 of March 2013, Higher Secondary Examination Certificate No. HSE 2/2015/411928 with Register No. 2407527 dated 21-5-2015 issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Final Grade Card/Mark Card of Bachelor of Commerce Certificate Folio No. 0018535 with Reg. No. MG15BR0053 dated 7-6-2018 issued by the Controller of Examinations, Kannur University, Junior Diploma in Co-operation Mark Sheet No. 23332 with Enroll No. 0405043017 with Register No. 566 dated 24-8-2020 issued by the Secretary, Central Board of Examinations, Thiruvananthapuram, Election Identity Card No. XKX0394239 dated 14-12-2014 issued by the Electoral Registration Officer, Mattannur Assembly Constituency, Driving Licence No. 58/5448/2018 dated 3-5-2018 issued by the Asst. LA, Thalassery, Birth Certificate with Registration No. 1904/1996, date of Registration 11-11-1996 issued by Health Inspector Grade I & Registrar of Births & Deaths, Kuthuparamba Municipality, have changed my name as Manu K. Joseph.

This change will come into effect in all records related to me.

Alachery,
25-2-2021.

MANOJ K. J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prameela K.C., Preeth Nivas, Panankavu, P. O. Chirakkal, Kannur District, Pin-670 011, holder of S.S.L.C. Book No. 304681 with Register No. 31814 of March 1966, PAN Card No. AGNPP4675R issued by the Income Tax Department, Govt. of India, also known as Premeela Balakrishnan in the PPO No. M/DEP/227/1998 of my son Late Capt. K.C. Pritham Kumar [Vide Letter No. 12681/IC-54087/T-10/MP 5(b) by the Maj, DAAG, MP 5(B), for Adjutant General], is one and the same person. Hereafter I will be known by the name Prameela. K.C. only.

This change will come into effect in all records related to me.

Panankavu,
16-2-2021.

PRAMEELA K.C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasanth M., Anjanam, P. O. Ummanchira, Thalassery, Kannur District, Pin-670 649, have changed the name of my minor daughter Anli Prasanth, holder of School Certificate with Student Code 142675245 with Admission No. 5245, date of Admission 6-6-2019 issued by the Headmistress, Holy Angels English Medium School, Dharmadam, Birth Certificate with Registration No. 7561/2013, date of Registration 25-7-2013 issued by the Registrar of Births and Deaths, Health Inspector Gr. 1, Thalassery Municipality, as Aanli Prasanth.

This change will come into effect in all records related to her.

Kannur,
25-2-2021.

PRASANTH M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neethu K., Khadeeja Manzil, Trichambaram, P. O. Taliparamba, Kannur District, Pin-670 141, holder of Extract of School Admission Register with Admission No. 18981, date of Admission 16-5-2008 issued by the Headmaster,

Seethi Sahib Higher Secondary School, Taliparamba, Election Identity Card No. REE0336354 dated 7-1-2013 issued by the Electoral Registration Officer, Taliparamba LA Constituency, as Neethu K. Purushothaman in the Birth Certificate with Registration No. 428/1994, date of Registration 29-1-1994 issued by the Registrar of Births and Deaths, Payyannur Municipality, and as Neethu in the Ration Card No. 2365113571 (Sl. No. 8) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community with a new name Sana Fathima K. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

NEETHU K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lisa M., Kallanchira House, Palakulangara, P. O. Taliparamba, Kannur District, Pin-670 141, holder of Abstract of Admission Register with Admission No. 5200, date of Admission 1-5-1977, issued by the Headmaster, Naduvil Higher Secondary School, Naduvil, also known as Laisa in the Election Identity Card No. CSC1803733 dated 19-12-2001 issued by the Electoral Registration Officer, Taliparamba LA Constituency, Aleyamma Ouseph in the Ration Card No. 2365155826 (Sl. No. 1) dated 23-3-2010 issued by the Taluk Supply Officer, Taliparamba, S.S.L.C. No. 428743 with Register No. 107228 of March 1999 of my son Antony Ouseph Kallanchira as Lysamma in the Birth Certificate of my son Antony with Registration No. 434/1983, date of Registration 10-10-1983 issued by the Registrar of Births and Deaths, Sreekandapuram Municipality, and as Aleyamma in the Marriage Certificate dated 31-3-2008 issued from St. Mary's Church, Taliparamba, is one and the same person. Hereafter I will be known by the name Aleyamma Ouseph on consequent to my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kannur,
25-2-2021.

LISA M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Madhu Soodanan Karuvath Pulappady, Kizhakkekarammal, Mooriyad P. O., Via Kuthuparamba, Kannur District, Pin-670 643, holder of Extract of School Admission Register with Admission No. 21713, date of Admission 23-5-1990 issued by the Headmistress, Kuthuparamba High School, as Madhusoodanan in the Election Identity Card No. MVG1530575 dated 20-9-2015 issued by the Electoral Registration Officer, Kuthuparamba Assembly Constituency, in the Ration Card No. 2367153579 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community. Hereafter I will be a member of Islam Religion and have changed my name as Muhammed Zameel and will sign accordingly.

This change will come into effect in all records related to me.

Mooriyad, 8-12-2020. MADHU SOODANAN KARUVATH PULAPPADY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Omana M., Radhakrishna Nilayam, Ukrapadi, Thekkil Ferry P. O., Kasaragod District, Pin-671 541, have changed the name of my minor daughter Beena Mol M., holder of S.S.L.C. No. V 722902 with Register No. 108336 of March 2020, Birth Certificate with Registration No. 1196/2004, date of Registration 4-3-2004 issued by the Health Inspector Gr. I & Registrar of Births & Deaths, Kasaragod Municipality, as Beena M.

This change will come into effect in all records related to her.

OMANA M.

ഫാറം ഇൻഫർമേഷൻ ബ്യൂറോ, തിരുവനന്തപുരം

ദർഘാസ് പരസ്യം

നമ്പർ ജെ. 474/2021.

2021 മാർച്ച് 16.

കവടിയാറിൽ പ്രവർത്തിക്കുന്ന കേരള സർക്കാർ സ്ഥാപനമായ ഫാറം ഇൻഫർമേഷൻ ബ്യൂറോ 2021 ഏപ്രിൽ, മേയ് മാസങ്ങളിൽ തൃശ്ശൂർ തേക്കിൻകാട് മൈതാനത്തിൽ നടക്കുന്ന തൃശ്ശൂർ പുരത്തിന്റെ ഭാഗമായുള്ള എക്സിബിഷനിൽ പങ്കെടുക്കുന്നുണ്ട്. പ്രദർശനത്തിൽ ഫാറം ഇൻഫർമേഷൻ ബ്യൂറോയുടെ പവലിയൻ നിർമ്മിക്കുന്നതിനും കമനീയമായി മോടി പിടിപ്പിക്കുന്നതിനും അനുബന്ധ ജോലികൾ ചെയ്യുന്നതിനും മുദ്രവച്ച ദർഘാസുകൾ പവലിയൻ്റെ/സ്റ്റാളുകളുടെ നിർമ്മാണം ഏറ്റെടുത്ത് ചെയ്തിട്ടുള്ള പ്രഗൽഭരിൽ നിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു. ടു കവർ സിസ്റ്റം (ടെക്നിക്കൽ ബിഡും പ്രൈസ് ബിഡും) മാതൃകയിലാണ് സ്വീകരിക്കുന്നത്. മേൽ സൂചിപ്പിച്ച ടെക്നിക്കൽ ബിഡും പ്രൈസ് ബിഡും ആയവയുടെ പേരുകൾ പ്രസ്തുത കവറുകളുടെ മുകളിലായി രേഖപ്പെടുത്തി ഒരു കവറിലാക്കി സമർപ്പിക്കേണ്ടതാണ്. വിശദവിവരങ്ങൾ ഫാറം ഇൻഫർമേഷൻ ബ്യൂറോയുടെ കവടിയാറിലുള്ള ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 4,00,000.

നിരതദ്രവ്യം—₹ 10,000. (പ്രിൻസിപ്പൽ ഇൻഫർമേഷൻ ഓഫീസർ, ഫാറം ഇൻഫർമേഷൻ ബ്യൂറോ, കവടിയാർ പി. ഒ., തിരുവനന്തപുരം-3 എന്ന വിലാസത്തിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ്)

ദർഘാസ് ഫോറത്തിന്റെ വില—

അസ്സൽ—₹ 800 + GST (12%)

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 400 + GST (12%)

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—8-4-2021, 12 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-4-2021, 2 മണി.

ദർഘാസ് (ടെക്നിക്കൽ ബിഡ്) തുറക്കുന്ന തീയതിയും സമയവും—8-4-2021, 3 മണി.

വ്യവസ്ഥകൾ

തൃശ്ശൂർപുരം പ്രദർശനത്തിൽ ഈ വർഷത്തെ വിഷയം ജീവനി നമ്മുടെ കൃഷി നമ്മുടെ ആരോഗ്യം എന്നതാണ്. ടു കവർ സിസ്റ്റം (ടെക്നിക്കൽ ബിഡ് & പ്രൈസ് ബിഡ്) മാതൃകയിലാണ് ദർഘാസുകൾ സ്വീകരിക്കുന്നത്. പ്രസ്തുത വിഷയത്തിന്റെ അടിസ്ഥാനത്തിലുള്ള സ്റ്റാൾ ഡിസൈനിന്റെ വിശദമായ 2 ഡി ഡ്രായിംഗും സാങ്കേതിക യോഗ്യത തെളിയിക്കുന്ന രേഖകളുമാണ് ടെക്നിക്കൽ കവറിൽ ഉൾപ്പെടുത്തേണ്ടത്. പ്രസ്തുത ടെക്നിക്കൽ കവറുകൾ ആദ്യം പരിശോധിക്കുന്നതും അതിൽനിന്നും ടെക്നിക്കൽ കമ്മിറ്റി തിരഞ്ഞെടുക്കുന്നവരുടെ മാത്രം തുക രേഖപ്പെടുത്തിയ ദർഘാസുകൾ പരിശോധിക്കുന്നതും ടി ദർഘാസുകളിൽ ഏറ്റവും കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയ ദർഘാസ് അംഗീകരിക്കുന്നതുമാണ്. ടെക്നിക്കൽ ബിഡുകൾ പരിശോധിക്കുമ്പോൾ സമർപ്പിച്ചിട്ടുള്ള 2 ഡി ഡ്രായിംഗിന്റെ സാങ്കേതിക മികവും ഗുണമേന്മയും ആകർഷണീയതയും കൂടാതെ കരാറുകാരന്റെ മുൻപരിചയവും വിലയിരുത്തി യായിരിക്കും കരാറുകാരെ തിരഞ്ഞെടുക്കുന്നത്.